

ORISSA HIGH COURT**FILING REPORT AS ON :24/03/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/11863/2025	M/S. RKD-KMC (JV) VS STATE OF ODISHA	SIDHANT DWIBEDI VS	// () //	AOR20220001213C202500011
2	D-BLAPL/8913/2025	DINESH KORE VS STATE OF ODISHA	BHARAT LAXMANRAO BORIKAR VS	JONK /40 /2025 () //	AMH20230033595C202500009
3	D-BLAPL/8916/2025	KALIA @ DASARATHA TANDIA VS STATE OF ODISHA	ROHIT KUMAR SUNA VS	BAUNISUNI /18 /2025 () //	AOR20220000053C202500018
4	D-BLAPL/8918/2025	G. BAIDYANATH REDDY @ MANTU VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BAIDYANATHPUR /206 /2016 () //	AOR20220001558C202500062
5	D-BLAPL/8920/2025	RAMACHANDRA GOUDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202500059
6	D-BLAPL/8922/2025	SRISANTA GOUDA VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// () //	AOR20220001558C202500060
7	D-BLAPL/8924/2025	SUSANTA KANDHAPANI VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	CHANDILI /149 /2017 () //	AOD20240000001C202500090
8	D-BLAPL/8926/2025	SITU BEHERA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	TALCHER TOWN /146 /2025 () //	
9	D-BLAPL/8931/2025	STIFFEN SINGH VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	NILGIRI /29 /2024 () //	
10	D-BLAPL/8935/2025	MILU @ RAKESH PADHAN VS STATE OF ODISHA	ANSHUMAN PANDA VS	BOLANGIR TOWN /183 /2025 () //	
11	D-BLAPL/8943/2025	MANISH @ MANISH SUNWANI VS STATE OF ODISHA	GOKULANANDA SAHU VS	SOHELLA /435 /2024 () //	

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12	D-BLAPL/8947/2025	NAYAN CHAND NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 () //	
13	D-BLAPL/8950/2025	NITYANANDA SANDHA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BINIKA /38 /2025 () //	
14	D-BLAPL/8952/2025	BIRA @ BIRABAR PRADHAN VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	JARAPADA /168 /2012 () //	AOR20220001648C202500039
15	D-BLAPL/8956/2025	KIRTIKANTA SETHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	INDUASTRIAL,NISA /390 /2024 () //	AOR20220001648C202500040
16	D-BLAPL/8958/2025	SAJAN NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	// 0 () //	
17	D-BLAPL/8961/2025	RAKESH ROUT VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BANKI /16 /2025 () //	
18	D-BLAPL/8966/2025	RUDRA DEHURY VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KHAMAR /66 /2025 () //	
19	D-BLAPL/8968/2025	MANJIT KUMAR ARYA @ SEKHAR VS STATE OF ODISHA	ARIJEET MISHRA VS	PANIKOILI /7 /2025 () //	
20	D-BLAPL/8970/2025	SUBHA @ SUBHAKANTA PRADHAN VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	KHAMAR /66 /2025 () //	
21	D-BLAPL/8979/2025	PRAMOD HARIJAN @ PHUNDA @ HUNDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	JHARIGAM /6 /2025 () //	
22	D-BLAPL/8982/2025	MOTIRAJ BHATRA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	DABUGAM /165 /2024 () //	
23	D-BLAPL/8983/2025	ABHINASH MALLICK	BISWARANJAN DALAI	PAHALA /65 /2025	AOR20220003722C202500034

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/8986/2025	KUNA DALEI	PRATIK NAYAK	BARAMBA /284 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/8989/2025	DANIA @ MANORANJAN BASANTIA	ANUGRAHA NARAYAN SAMANTRAY	MARSHAGHAI /69 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/8990/2025	PRADIP @ PRADEEP KUMAR BEHERA	ALOK KUMAR KAR	BANAPUR P.S. /52 /2025	AOR20220001297C202500083
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/8992/2025	BABLU @ RUPDHARI YADAB	MANAS RANJAN BEHERA	SONEPUR /29 /2025	AOR20220001297C202500081
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/8995/2025	KARAYA PALASI	DEEPAK KU SAHOO	KALIMELA /130 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/8996/2025	RAMA HANTAL @ RAMU HANTAL	DEEPAK KU SAHOO	KALIMELA /130 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/8999/2025	ALTAF HUSSEIN @ SADDAM	LALITENDU MISHRA	RAGHUNATHPALI /254 /2021	AOR20220001610C202500023
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/9001/2025	OM PRAKASH PATEL	JAGABANDHU SAHU	BOLANGIR SADAR /92 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/9002/2025	JANI @ SALLAMAT KHAN	AMULYA RATNA PANDA	TIGIRIA /95 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/9003/2025	DILLIP SINGH @ TUNA	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/9007/2025	PRADEEPTA KUMAR DASH @ PRADIPTA DASH	BASUMATI PRADHAN	TALABANIA /23 /2025	
		VS	VS	()	

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35	D-BLAPL/9009/2025	STATE OF ODISHA PREM PAL SINGH VS	DIPTI RANJAN BHOKTA VS	// NANDAPUR /67 /2022 ()	
36	D-BLAPL/9010/2025	STATE OF ODISHA GHANASHYAM AHUJA @ ROCKY KINGRANI VS	ATUL TRIPATHY VS	// BHANJPUR /95 /2024 ()	AOD20240000618C202500026
37	D-BLAPL/9011/2025	STATE OF ODISHA UMESH CHOUDHURY VS	JAGABANDHU SAHU VS	// SOHELLA /51 /2025 ()	
38	D-BLAPL/9012/2025	STATE OF ODISHA BHAGABAN GUNTHA VS	DIPTI RANJAN BHOKTA VS	// PADWA /5 /2025 ()	
39	D-BLAPL/9019/2025	STATE OF ODISHA ATUL PATNAYAK VS	PRATYUSHA NAIDU VS	// DEOGAON /75 /2025 ()	
40	D-BLAPL/9020/2025	STATE OF ODISHA TIKESWAR MAHAKUR VS	HEMANTA KUMAR MOHANTA VS	// / /0 ()	
41	D-BLAPL/9021/2025	STATE OF ODISHA BHAKTA MAHANAND @ MAHANANDA VS	PRATYUSHA NAIDU VS	// DEOGAON /77 /2025 ()	
42	D-BLAPL/9023/2025	STATE OF ODISHA RIKUN KUMAR SWAIN VS	SANTOSH KUMAR MAHANTY VS	// SHERAGADA /475 /2024 ()	AOD20240000242C202500047
43	D-BLAPL/9025/2025	STATE OF ODISHA BALAMURUGAN M @ M BALAMURUGAN VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500080
44	D-BLAPL/9029/2025	STATE OF ODISHA ASHOK @ A .ASHOK @ AVULA ASHOK VS	RITURANJAN CHHOTARAY VS	// HARICHANDANPUR /245 /2024 ()	AOR20220003344C202500019
45	D-BLAPL/9031/2025	STATE OF ODISHA MANASI JENA VS	SATYA NARAYAN MISHRA 4 VS	// TIHIDI /312 /2024 ()	AOR20220001615C202500046
		STATE OF ODISHA		//	

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46	D-BLAPL/9035/2025	SEKH BASIR VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 () //	AOD20220003086C202500066
47	D-BLAPL/9036/2025	MANOJ BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHALLIKOTE /132 /2025 () //	
48	D-BLAPL/9037/2025	DUKHIA DAS VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	KHAIRA /41 /2025 () //	
49	D-BLAPL/9040/2025	PINTU RAI VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	/ /0 () //	
50	D-BLAPL/9042/2025	JAGA BARIK VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	/ /0 () //	
51	D-BLAPL/9045/2025	PRAMOD ROUT VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	TIKABALI /188 /2024 () //	
52	D-BLAPL/9048/2025	CHINTU @ JOSA LIMA VS STATE OF ODISHA	RAMDAS ACHARY VS	JUNAGARH /361 /2024 () //	
53	D-BLAPL/9058/2025	PAPUNA NAIK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	MARKAT NAGAR /137 /2021 () //	
54	D-BLAPL/9059/2025	MANTRI @ SAHADEBA @ SAHADEV RANA VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	PHULBANI SADAR /253 /2024 () //	
55	D-BLAPL/9060/2025	SANKAR @ SANKARSHAN NAYAK VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	ANGUL TOWN /376 /2021 () //	
56	D-BLAPL/9064/2025	ANTARA NAHAK VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /113 /2018 () //	
57	D-BLAPL/9065/2025	MILAN KUMAR NAYAK @ MILAN NAYAK	AMITAV TRIPATHY	DASPALLA /205 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
58	D-BLAPL/9066/2025	BULU BEHERA	PRASANTA KUMAR SAHOO	KHANDAGIRI P.S. /51 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
59	D-BLAPL/9067/2025	SUNATA DIGAL	AMULYA RATNA PANDA	GOCHHAPADA /89 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
60	D-BLAPL/9074/2025	PANCHANAN SAHU	BHABANI SHANKAR DASPARIDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
61	D-BLAPL/9076/2025	SIBABRATA SWAIN @ DUDUL	PRASANTA KUMAR NANDA	CHANDRASEKHARPUR /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
62	D-BLAPL/9080/2025	SUBHAM PRADHAN	BHABANI SHANKAR DASPARIDA	SORO /166 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
63	D-BLAPL/9082/2025	AKASH MALLIK	BHABANI SHANKAR DASPARIDA	SPL.TASK FORCE /22 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
64	D-BLAPL/9083/2025	SAROJ KUMAR SAHU	AMITAV DAS	NALCO /287 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
65	D-BLAPL/9084/2025	KHAGENDRA MAHAL	AMULYA RATNA PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
66	D-BLAPL/9108/2025	BRAJAKISHOR SINGH	SATYA SHIVA DASH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
67	D-BLAPL/9116/2025	MUNNA LAL	PRADEEP DHINGRA	NCB BHUBANESWAR /8 /2021	
		VS	VS	()	
		UNION OF INDIA (NCB)		//	
68	D-BLAPL/9117/2025	RITU DIGAL	JAYADEBA BEHERA	DASPALLA /45 /2025	
		VS	VS	()	

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69	D-BLAPL/9121/2025	STATE OF ODISHA SAHBAJ KHAN @ SAHABAJ VS	SATYA RANJAN MULIA VS	// JAGATPUR /647 /2024 ()	
70	D-BLAPL/9124/2025	STATE OF ODISHA RAFIQUE KHAN @ DHULSA VS	BIBEKANANDA MAHAPATRA VS	// MOTANGA /429 /2024 ()	
71	D-BLAPL/9126/2025	STATE OF ODISHA RAFIQUE KHAN @ DHULSA VS	BIBEKANANDA MAHAPATRA VS	// DHENKANAL SADAR /30 /2025 ()	
72	D-BLAPL/9127/2025	STATE OF ODISHA LOKANATH ROUT VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /232 /2020 ()	
73	D-BLAPL/9129/2025	STATE OF ODISHA SARAT CHANDRA PATRA VS	TARA PRASAD MOHAPATRA VS	// BHANJPUR /48 /2025 ()	
74	D-BLAPL/9131/2025	STATE OF ODISHA SIVA BEHERA VS	TARA PRASAD MOHAPATRA VS	// BHANJPUR /48 /2025 ()	
75	D-BLAPL/9132/2025	STATE OF ODISHA SAMUEL CYRIL LAKRA VS	SOUMYA RANJAN DAS VS	// SECTOR-15 /185 /2024 ()	
76	D-BLAPL/9134/2025	STATE OF ODISHA MD. SAHEB ALI VS	SOUMYA RANJAN DAS VS	// PLANTSITE /771 /2024 ()	
77	D-BLAPL/9137/2025	STATE OF ODISHA RATIKANTA DAS @ KANHU VS	CHHABI BEHERA VS	// BADACHANA /440 /2024 ()	
78	D-CMAPL/12040/2025	STATE OF ODISHA ANUSI SAHOO VS	ARUN KUMAR MISHRA VS	// // ()	
79	D-CMP/11864/2025	BABAJI SAHU RENUKA NAYAK @ SAMANTRAY VS	SURESH CHANDRA PRADHAN VS	// // ()	AOR20220003509C202500024
		KARTIK CHANDRA NAYAK		//	

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80	D-CMP/11945/2025	NAMITA KUMARI TRIPATHY VS AMITA PATAL MOHARANA	BHABANI SANKAR DAS VS	// 0 //	
81	D-CMP/12014/2025	AJIT KUMAR PATEL VS RAJ KISHORE PATEL	SHIBANI SHANKAR PRADHAN VS	// 0 //	
82	D-CMP/12018/2025	BRUNDABAN PARIDA VS GOURI @ KELUNI MUDULI	MAHITOSH SINHA VS	// 0 //	
83	D-CMP/12022/2025	SASHIBHUSAN JENA VS BHASI JENA	SAROJ RANJAN SUBUDHI VS	// 0 //	
84	D-CMP/12026/2025	KAPILENDRA PARIDA VS AMULYA PARIDA	SOUMYA MISHRA VS	// 0 //	
85	D-CMP/12036/2025	DEBADUTTA RAY VS RAMA CHANDRA BISWAL	DWARIKA PRASAD MOHANTY VS	// 0 //	
86	D-CMP/12044/2025	ISHADEBA PANI VS RUEL MALI	BASUDEV MISHRA VS	// 0 //	
87	D-CMP/12063/2025	PRITI MANJARI PATNAIK VS SATYAJIT PATTNAIK	SUVASHISH PATTNAIK VS	// 0 //	
88	D-CONTC/11894/2025	ARUN @ ARUN MAEDIRATTA VS SUBHASISH SATPATHY, TAHASILDAR, TITILAGARH	TRILOCHAN NANDA VS	// 0 //	
89	D-CONTC/11897/2025	BASANTA KUMAR NAIK VS SARATA KUMAR BEHERA, SECY. IN CHARGE, BAUNSGARH SERVICE COOPERATIVE SOCIETY LTD., KEONJHAR	ADV. VS	// 0 //	
90	D-CONTC/11902/2025	BASANTA KUMAR PANI VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //	
91	D-CONTC/11906/2025	SHYAM SUNDAR JENA	ADV.	//	

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		VS	VS	0	
92	D-CONTC/11909/2025	SHALINI PANDIT, I.A.S. PRAVAKAR BEHERA	ADV.	//	
		VS	VS	0	
93	D-CONTC/11914/2025	SHALINI PANDIT, I.A.S. PRAMOD KUMAR LENKA	ADV.	//	
		VS	VS	0	
94	D-CONTC/11917/2025	SHALINI PANDIT, I.A.S. KSHETRA MOHAN NAIK	ADV.	//	
		VS	VS	0	
95	D-CONTC/11919/2025	SHALINI PANDIT, I.A.S. KESHAB CHANDRA MOHANTA	ADV.	//	
		VS	VS	0	
96	D-CONTC/11921/2025	SHALINI PANDIT, I.A.S. BASANTI NAIK	ADV.	//	
		VS	VS	0	
97	D-CONTC/11924/2025	SHALINI PANDIT, I.A.S. SANJAY KUMAR DAS	ADV.	//	
		VS	VS	0	
98	D-CONTC/11926/2025	SHALINI PANDIT, I.A.S. KANHU CHARAN MOHANTA	ADV.	//	
		VS	VS	0	
99	D-CONTC/11929/2025	SHALINI PANDIT, I.A.S. KUANR CHARAN KISKU	ADV.	//	
		VS	VS	0	
100	D-CONTC/11931/2025	SHALINI PANDIT, I.A.S. SUKUMAR BEHERA	ADV.	//	
		VS	VS	0	
101	D-CONTC/11934/2025	SHALINI PANDIT, I.A.S. RENUKA MOHANTA	ADV.	//	
		VS	VS	0	
102	D-CONTC/11939/2025	SHALINI PANDIT, I.A.S. RADHANATH SAHU	ADV.	//	
		VS	VS	0	AOR20220001535C202500054

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103	D-CONTC/11941/2025	GRISH S.N., SECY, PANCHAYATI RAJ AND DRINKING WATER DEPTT SHYAM SUNDAR BEHERA VS SANTOSH KUMAR ROUT, DIST EDUCATION OFFICER	ADV VS	// // 0 //	AOR20220001535C202500055
104	D-CONTC/11943/2025	MANOJ KUMAR PATRA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //	
105	D-CONTC/11948/2025	HARISH CHANDRA SENAPATI VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //	
106	D-CONTC/11950/2025	SUBAL CHARAN RANASANDHA VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //	
107	D-CONTC/11956/2025	SOMANATH BEHERA VS HARIDEESH KUMAR B., DIRECTOR CUM MEMBER SECY., GOVERNING BODY, IBPS, MUMBAI	SANJAY KUMAR PARIDA VS	// 0 //	
108	D-CONTC/11961/2025	DHANALAXMI MOHANTY VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //	
109	D-CONTC/11968/2025	RITA PANDA VS M/S. ANYA DAS, COLLECTOR AND DISTRICT MAGISTRATE, SONEPUR	ADV. VS	// 0 //	
110	D-CONTC/11974/2025	SUKADEV NANHAR @ ORAM VS SACHIDANANDA SAHOO, SPECIAL DUTY(L.R), PANPOSH	BISWA PRAKASH DHAL VS	// 0 //	
111	D-CONTC/11977/2025	NIRANJAN PANDA VS DEORANJAN KUMAR SINGH, I.A.S., COMMISSIONER-CUM-SECY, R AND D.M.DEPTT	ADV VS	// 0 //	AOR20220001297C202500084
112	D-CONTC/11978/2025	DR. PRAFULLA KUMAR PANDA VS KANHU CHARAN DHIR, O.A.S.	ADV. VS	// 0 //	
113	D-CONTC/11982/2025	SNEHALATA NAYAK VS SAMARTH VERMA, I.A.S.	ADV. VS	// 0 //	

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114	D-CONTC/11987/2025	ADITYA PRASAD DAS VS PAMA TUDU, I.A.S.	ADV. VS	// 0 //	
115	D-CONTC/11999/2025	SUKESH KUMAR PANDA VS SANJEEB KUMAR MISHRA, I.A.S.	NITYABRATA BEHURIA VS	// 0 //	
116	D-CONTC/12003/2025	KHAGENDRA KUMAR SIAL VS REGHU G., I.A.S.	ADV. VS	// 0 //	
117	D-CONTC/12015/2025	NARENDRA PRASAD BHOL VS DIPTIMAYEE SINGH, BLOCK EDUCATION OFFICER, KASIPURA	ADV. VS	// 0 //	
118	D-CONTC/12020/2025	PADMA CHARAN SAHOO VS GOKULA CHANDRA BALABANTARAY, BLOCK EDUCATION OFFICER, BOLAGARH	ADV. VS	// 0 //	
119	D-CONTC/12027/2025	PRATAP SWAIN VS SOMESH KUMAR UPADHYAY, COLLECTOR AND DISTRICT MAGISTRATE , DHENKANAL	ADV. VS	// 0 //	
120	D-CONTC/12052/2025	MUKUL KUMAR VS DEBASHISH PATEL, SUPDT. OF EXCISE, BBSR	SAIBRATA RATH VS	// 0 //	
121	D-CONTC/12071/2025	CHANDRA MADHAB SATAPATHY VS RAJASHREE MOHANTY, I.A.S.	BHAWANI SANKAR PANIGRAHI VS	// 0 //	
122	D-CONTC/12093/2025	DR. PANCHANAN GOUDA VS ARAVIND AGRAWAL, I.A.S.	SAUBHAGYA KUMAR SAMAL VS	// 0 //	
123	D-CONTC/12098/2025	JHARAMANI DAS VS JAYADRATH ACHARYA, O.A.S.	ADV. VS	// 0 //	
124	D-CONTC/12106/2025	MANORAMA NAYAK @ ROUT VS DAYANIDHI DAS, INSPECTOR IN CHARGE, BHADRAK RURAL POLICE STATION	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202500016
125	D-CONTC/12126/2025	MANMATH KUMAR BISWAL	ADV.	//	

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		VS	VS	()	
126	D-CONTC/12132/2025	MANAS RANJAN SETHI, SUPDT. ENGINEER, EASTERN CIRCLE, BALASORE	ADV.	//	
		JAYASHREE PANDA	ADV.	//	
		VS	VS	()	
127	D-CONTC/12139/2025	KALI PRASANNA MOHAPATRA, DIRECTOR, HIGHER EDUCATION DEPT., BBSR	ADV.	//	
		DR.SIBARAM PANDA	ADV.	//	
		VS	VS	()	
128	D-CONTC/12154/2025	S.ASWATHY, I.A.S.	ADV.	//	
		SURENDRA SAHOO	ADV.	//	
		VS	VS	()	
129	D-CONTC/12160/2025	SANJIB KUMAR MOHAPATRA, O.A.S.	ADV.	//	
		SUDHAKAR MISHRA	ADV.	//	
		VS	VS	()	
130	D-CONTC/12167/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER, ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM	ADV.	//	
		SUMIT KUMAR NAYAK	ADV.	//	
		VS	VS	()	
131	D-CONTC/12170/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER OF THE ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM	ADV.	//	
		BISWA JEEBAN PANIGRAHY	ADV.	//	
		VS	VS	()	
132	D-CONTC/12174/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER OF THE ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM	ADV.	//	
		DURGAMADHAB MAHARANA	ADV.	//	
		VS	VS	()	
133	D-CONTC/12178/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER OF THE ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM	ADV.	//	
		KANHU CHARAN PRADHAN	ADV.	//	
		VS	VS	()	
134	D-CONTC/12181/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER OF THE ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM	ADV.	//	
		KANHU CHARAN ROUT	ADV.	//	
		VS	VS	()	
135	D-CONTC/12184/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER OF THE ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM	ADV.	//	
		PRASANTA KUMAR NAYAK	ADV.	//	
		VS	VS	()	
136	D-CONTC/12187/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER OF THE ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM	ADV.	//	
		DURGA PRASAD PANIGRAHI	ADV.	//	
		VS	VS	()	

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137	D-CONTC/12188/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER OF THE ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM RASMITA KUMARI JENA VS	ADV. VS	// ()	
138	D-CONTC/12190/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER OF THE ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM AJIT KUMAR PANDA VS	ADV. VS	// ()	
139	D-CONTC/12192/2025	NARAYAN MADHEI, CHIEF EXECUTIVE OFFICER OF THE ASKA CENTRAL COOPERATIVE BANK LTD., GANJAM FULBAS EKKA VS	ADV. VS	// ()	
140	D-CRLA/8955/2025	BIJAY KUMAR PATRA, BLOCK EDUCATION OFFICER, NAKTIDEUL RAGHU @ RAGHUNATH JANI VS STATE OF ODISHA	ARIJEET MISHRA VS	// KORAPUT SADAR /99 /2011 ()	
141	D-CRLA/8984/2025	SURESH CHANDRA PARDHAN VS STATE OF ODISHA(VIG.)	AJAYA KUMAR BARAL VS	// CUTTACK VIGILANCE /16 /2016 ()	
142	D-CRLA/9004/2025	BRAHMA@JASOBANTA MOHANTY VS STATE OF ODISHA	JAGABANDHU SAHU VS	// BOLANGIR TOWN /565 /2022 ()	
143	D-CRLA/9013/2025	DEEPAK RANJAN DASH VS STATE OF ODISHA	JAGABANDHU SAHU VS	// BOLANGIR TOWN /565 /2022 ()	
144	D-CRLA/9073/2025	PANKAJ NAYAK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// TENTULIKHUNTI /61 /2023 ()	
145	D-CRLA/9081/2025	UASNESHU PODH VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	// PATNAGARH /196 /2023 ()	
146	D-CRLA/9086/2025	MANOJ KUMAR NAYAK VS STATE OF ODISHA	BIDYUTLATA MOHANTY VS	// BARANGA /377 /2023 ()	
147	D-CRLMC/8928/2025	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	BASUDEV PUJARI VS	// CANTONMENT ROAD /92 /2022 ()	

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148	D-CRLMC/8930/2025	SIMANCHAL GOUDA VS STATE OF ODISHA	KURESH PRASAD DASH VS	RAMBHA (CHATRAPUR) /47 /1993 () //	AOR20220001390C202500017
149	D-CRLMC/8934/2025	AMARI @ AMARESH SAHU VS STATE OF ODISHA	MOHAN KUMAR SAHU VS	KUNDHEIGOLA /307 /2023 () //	
150	D-CRLMC/8946/2025	ISWAR CHANDRA ROUT VS STATE OF ODISHA	ASWINI KUMAR DASH VS	MAHILA PS SAMBALPUR /40 /2009 () //	
151	D-CRLMC/8948/2025	KUNAL PARAMANIK VS STATE OF ODISHA	BASUDEV MISHRA VS	NABARANGAPUR TOWN /90 /2024 () //	
152	D-CRLMC/8957/2025	KANHA PAIK @ KANHU VS STATE OF ODISHA	DIPTI REKHA NANDA VS	BHEDEN /213 /2023 () //	
153	D-CRLMC/8963/2025	SUDHA @ SUDAM BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	SURADA /25 /2009 () //	AOD20240000242C202500046
154	D-CRLMC/8976/2025	RABINDRA KUMAR MALLICK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	NAUGAON /163 /2023 () //	
155	D-CRLMC/8978/2025	CHANDRA SEKHAR BEHERA VS STATE OF ODISHA	GOKULA NANDA SAHU VS	KHARIAR /69 /2020 () //	
156	D-CRLMC/8994/2025	GAJI @ GAJENDRA @ SUSHANT SENAPATI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KHUNTUNI /118 /2018 () //	AOR20220001297C202500082
157	D-CRLMC/9000/2025	PRATAP KUMAR MOHAPATRA @ MR.M.PRATAP VS STATE OF ODISHA	B.D.BISWAL VS	/ /0 () //	
158	D-CRLMC/9006/2025	PRASANJEET BISWAS VS STATE OF ODISHA	MAMATA MISHRA VS	MOTU /13 /2023 () //	
159	D-CRLMC/9008/2025	ABHIMANYU MAHARANA	JUDHISTHIR SAHOO	//	AOD20220003315C202500024

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		VS	VS	()	
		STATE OF ODISHA		//	
160	D-CRLMC/9015/2025	DIBYARANJAN JENA @ NANDULU	PRASANT KUMAR BARIK	TIHIDI /470 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
161	D-CRLMC/9026/2025	ANANTA NARAYAN DHAL	SATYA RANJAN MOHAPATRA	//0	
		VS	VS	()	
		SUSANTA KUMAR BHUYAN		//	
162	D-CRLMC/9027/2025	LITU @ HARISHANKAR ROUT	RITURANJAN CHHOTARAY	//	AOR20220003344C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
163	D-CRLMC/9032/2025	JAGAMOHAN PATRA	BIRENDRA KUMAR PARDHI	GOLANTHARA (BERHAMPUR) /538 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
164	D-CRLMC/9041/2025	BHABANI SHANKAR SWAIN	DEBASIS MISHRA	//	AOR20230001300C202500025
		VS	VS	()	
		STATE OF ODISHA		//	
165	D-CRLMC/9054/2025	SANGRAM KUMAR PANDA	PUSPAMITRA MOHAPATRA	KHUNTUNI /129 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
166	D-CRLMC/9057/2025	HEMANGINI SINGH	SAMIR KUMAR BEHERA	CUTTACK VIGILANCE /19 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
167	D-CRLMC/9061/2025	PARTHA SARATHI MOHANTY	BASUDEV PUJARI	//0	
		VS	VS	()	
		MADHUSMITA MOHANTY		//	
168	D-CRLMC/9062/2025	JYOTSHNAMAYEE SINGH	SAMIR KUMAR BEHERA	CUTTACK VIGILANCE /19 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
169	D-CRLMC/9068/2025	GYANARANJAN PRADHAN @ JOGI	AMITAV TRIPATHY	RANPUR /101 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
170	D-CRLMC/9069/2025	SAIRENDHRI MAHANTA	BHABANI SANKAR DAS	BALASORE VIGILANCE /60 /2016	
		VS	VS	()	

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171	D-CRLMC/9077/2025	STATE OF ODISHA(VIG.) CHANDRAKANTA MUKHI VS	LALITENDU BHUYAN VS	// NANDIPADA /143 /2020 ()	
172	D-CRLMC/9094/2025	STATE OF ODISHA CHAINU MIRDHA VS	SUSANTA KUMAR TRIPATHY VS	// //0 ()	
173	D-CRLMC/9095/2025	STATE OF ODISHA KISHOR KERKETTA @ KISHORE LOHAR VS	PABITRA KUMAR NAYAK VS	// BIRMITRAPUR /203 /2016 ()	
174	D-CRLMC/9098/2025	STATE OF ODISHA BIBEKANANDA SAHOO VS	BIBEKANANDA MAHAPATRA VS	// PANIKOILI /269 /2024 ()	
175	D-CRLMC/9100/2025	STATE OF ODISHA SANTOSH KUMAR AGRAWAL VS	ANIRUDHA DAS VS	// TUSRA /41 /2015 ()	
176	D-CRLMC/9102/2025	STATE OF ODISHA NAMISH KUMAR YADAV VS	BIJAYA KUMAR RAGADA VS	// BRAJARAJNAGAR /209 /2013 ()	
177	D-CRLMC/9106/2025	STATE OF ODISHA SWARNAMAYEE DAS VS	DIBYAJYOTI NAYAK VS	// NADANAKANAN P.S. /191 /2024 ()	
178	D-CRLMP/8993/2025	STATE OF ODISHA PADALA SRINIVASA RAO VS	SATRUGHNA DASH (A) VS	// // ()	AOR20220001212C202500007
179	D-CRLMP/8998/2025	STATE OF ODISHA DURGASIS MOHANTY VS	SANJAY KUMAR DAS VS	// //0 ()	
180	D-CRLMP/9049/2025	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	MANAS RANJAN KHATUA VS	// //0 ()	
181	D-CRLMP/9063/2025	STATE OF ODISHA SANDEEP MINJ VS	SHIVSANKAR MOHANTY VS	// //0 ()	
		STATE OF ODISHA		//	

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182	D-CRLMP/9071/2025	PRIYANKA DAS VS STATE OF ODISHA	BISWARANJAN DALAI VS	KUJANGA /84 /2025 () //	AOR20220003722C202500035
183	D-CRLMP/9085/2025	PASHUPATI DHIR VS RANGALATA DHIR	SANJIBANI MISHRA VS	//0 () //	
184	D-CRLMP/9096/2025	RAJBALALAV JAGADEV VS STATE OF ODISHA	PRASANNA KUMAR MISRA VS	//0 () //	
185	D-CRLMP/9104/2025	GAYATRI DEVI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
186	D-CRLMP/9113/2025	SANGRAMJIT NANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //	
187	D-CRLREV/8944/2025	GAGAN BEHERA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	DHENKANAL TOWN /966 /2023 () //	
188	D-CRP/11898/2025 CRP/10/2025	VINEET KUMAR LALANI VS SANTOSH KUMAR NAYAK	DEBAKANTA MOHANTY VS	// CIVIL JUDGE (SD),BHUBANESWAR(Khordha) CMA/0000237/2023	
189	D-CRP/12009/2025	NIYALEE MOHARANA VS SIDHARTH SANKAR MAHARANA	JANGYA PRAKASH PARIDA VS	// () //	
190	D-EXP/12125/2025	RASA SETHY VS SURYA NARAYAN PANIGRAHI	ADV. VS	// () //	
191	D-EXP/12129/2025	HARMOHAN BEHERA VS SURYA NARAYAN PANIGRAHI	ADV. VS	// () //	
192	D-FAO/11985/2025	R.M., ORIENTAL INSURANCE CO. LTD.,KHURDA VS RAMA BEHERA	PRASANTA KUMAR MAHALI VS	// () //	
193	D-FAO/12163/2025	BASANTA KUMAR BISWAL	SAMEER KUMAR DAS	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-FAO/12168/2025	MAMATA NAYAK	SAMEER KUMAR DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-MACA/11872/2025	SAMEL LAKRA	PRADEEP KUMAR MISHRA	//	
		VS	VS	0	
		TULASI SUBBAIAM		//	
196	D-MACA/11899/2025	DHANANJAY DAS	BISHNU BRATA SINGH	//	
		VS	VS	0	
		GURPREET SINGH		//	
197	D-MACA/11910/2025	JAISENA BEHERA	SATYABHUSAN DAS	//	
		VS	VS	0	
		PRADYUMAN KUMAR DAS		//	
198	D-MACA/11980/2025	D.M, NATIONAL INSURANCE CO. LTD., CUTTACK	PRASANTA KUMAR MAHALI	//	
		VS	VS	0	
		BICHITRA KUMAR NAYAK		//	
199	D-MACA/12000/2025	D.M., ORIENTAL INSURANCE CO. LTD., SAMBALPUR	SOMNATH ROY	//	
		VS	VS	0	
		PRAMILA KUMARI		//	
200	D-MACA/12086/2025	SR. D.M., UNITED INDIA INSURANCE CO. LTD., BALASORE	ASHOK KUMAR SAHOO 1	//	
		VS	VS	0	
		JHARANA KAR		//	
201	D-MACA/12116/2025	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR	DEVJI PRASAD DASH	//	
		VS	VS	0	
		RAGHUNATH TRIPATHY		//	
202	D-MACA/12128/2025	MUNI KERAL	PABITRA KUMAR NAYAK	//	
		VS	VS	0	
		BINOD CHANDRA PRADHAN		//	
203	D-MACA/12150/2025	ORIENTAL INSURANCE CO. LTD., KHURDA	PRATIVA MISHRA	//	
		VS	VS	0	
		CHANDRI SETHY		//	
204	D-MACA/12158/2025	ORIENTAL INSURANCE CO. LTD.,KHURDA	PRATIVA MISHRA	//	
		VS	VS	0	

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205	D-MATA/11871/2025	TAPOI BHOI SATYABADI SAHOO VS SRUJANIKA BEHERA @ SAHOO	SUSANTA SEKHAR PARIDA VS	// // 0 //	
206	D-MATA/11940/2025	SAMPATI PADHIARI VS PRAMIT KUMAR KANUNGO	GANESH PRASAD SAMAL VS	// // 0 //	
207	D-MATA/11951/2025	SOUMYASHREE NANDA VS DEBASISH MISHRA	NIRMAL KISHORE RATH VS	// // 0 //	
208	D-MATA/11964/2025	RAKESH SAMAL VS HARAPRIYA SAMAL	GOURI KUMAR RATH VS	// // 0 //	
209	D-MATA/11988/2025	LALATENDU PATRA VS PADMABATI PATRA	MANOJ KUMAR MOHANTY (2) VS	// // 0 //	
210	D-OTAPL/11852/2025	COMMISSIONER OF CUSTOMS (PREVENTIVE), BBSRTUSHAR KANTI SATAPATHY, SR.S.C.GST(CENTRAL TAX AND CUSTOM) VS M/S. VEDANTA LTD	VS	0 //	AOR20220001780C202500036
211	D-RPFAM/11853/2025	RABINARAYAN MOHANTA VS SUKANTI@BABITA MOHANTA	SARADA PRASAD DASH VS	// // 0 //	
212	D-RPFAM/12025/2025	UMAG TAUNK VS CHHAVIKANT TAUNK	SOUBHAGYA KUMAR DASH VS	// // 0 //	AOR20220001631C202500081
213	D-RSA/11925/2025	MAHENDRA @ SITARAM GOSH VS SASHADHAR MOHAPATRA	SOUMYA MISHRA VS	// // 0 //	
214	D-RSA/12077/2025	BIDULATA SAMAL VS DEBENDRA SAMAL	RAJ BIMAL DAS VS	// // 0 //	AOR20220001622C202500001
215	D-RVWPET/11986/2025	M/S. SREE MAJHI GOURI MODERN RICE MILL, KOTLAGUDA VS YEKKAMSETHY SARASWATI	AGNIDAKUMAR NANDA VS	// // 0 //	

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216	D-TRP(C)/12008/2025	SAPHALA PRADHAN VS NISAMANI ROUT	ASHWARIYA DASH VS	// 0 //	
217	D-TRP(C)/12012/2025	AKSHYA KUMAR SWAIN VS PRAVA DAS	ANKITA MUKHERJI VS	// 0 //	
218	D-TRP(C)/12030/2025	MAMATA NAYAK VS RADHAKANTA DAS	PRATYUSHA NAIDU VS	// 0 //	
219	D-WA/11991/2025	STATE OF ODISHA VS BIJAYANANDA PUJARI	SACHIDANANDA NAYAK,A.S.C VS	// 0 //	LOD20240000194C202500148
220	D-WA/11996/2025	STATE OF ODISHA VS SUDARSAN BEHERA	SACHIDANANDA NAYAK, A.S.C. VS	// 0 //	LOD20240000172C202500146
221	D-WA/12007/2025	JAGYANSENI ORAM VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
222	D-WA/12023/2025	STATE OF ODISHA VS ARUN KUMAR MISHRA	SANJAY RATH, A.G.A. VS	// 0 //	LOD20240000194C202500149
223	D-WA/12055/2025	NATIONAL HEALTH MISSION,ODISHA VS CHINMAYEE BEHERA	RAMDAS ACHARY VS	// 0 //	
224	D-WA/12059/2025	STATE OF ODISHA VS SATYANARAYAN PADHI	GAUTAM TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202500148
225	D-WA/12080/2025	STATE OF ODISHA VS RAJANI KANTA SUTAR	SACHIDANANDA NAYAK,A.S.C VS	// 0 //	LOD20240000200C202500149
226	D-WA/12095/2025	STATE OF ODISHA VS AMITA MOHAPATRA	CHADRAKANTA PRADHAN,A.G.A VS	// 0 //	LOD20240000194C202500151
227	D-WA/12121/2025	CHIEF ENGINEER(CIVIL),BSNL, KHURDA	PRAKASH RANJAN BARIK	//	

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		VS	VS	()	
		PHILIP PRADHAN		//	
228	D-WP(C)/11849/2025	PUSPITA MOHAPATRA	BIDHUBHUSANA MOHAPATRA	//	
	WP(C)/8526/2025	VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/11850/2025	SANDHYARANI MISHRA	PRANAB RANJAN CHHATOI	//	
	WP(C)/8528/2025	VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/11851/2025	DR. MURALIDHAR RATH	BIDHUBHUSANA MOHAPATRA	//	
	WP(C)/8530/2025	VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/11854/2025	RAMA CHANDRA MALLICK	SRINIVAS MOHANTY	//	AOR20230000802C202500024
		VS	VS	()	
		COLLECTOR CUM DIST.MAGISTRATE, JAGATSINGHPUR		//	
232	D-WP(C)/11855/2025	TRILOCHAN KHATUA	PRANAB RANJAN CHHATOI	//	
	WP(C)/8533/2025	VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/11856/2025	SOLEEN MISHRA	UMAKANT SAHOO	//	AOD20240000001C202500084
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/11857/2025	GAYATRI NAYAK	BIDHUBHUSANA MOHAPATRA	//	
	WP(C)/8536/2025	VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/11858/2025	CHINTADA VENKAT RAO	SOUBHAGYA KUMAR DASH	//	AOR20220001631C202500079
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/11859/2025	JADABA CHANDRA @ JADABA SAHU	SRIKAR KUMAR RATH	//	
	WP(C)/8584/2025	VS	VS	()	
		THE TAHASILDAR, RAMPUR		//	
237	D-WP(C)/11860/2025	ASHOK KUMAR GOYAL @ AGRAWAL	SUSHANTA KUMAR PRADHAN	//	
	WP(C)/8502/2025	VS	VS	()	
		STATE OF ORISSA		//	
238	D-WP(C)/11861/2025	RAMESH CHANDRA SAHOO	SUSHANTA KUMAR MISHRA	//	
		VS	VS	()	

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239	D-WP(C)/11862/2025 WP(C)/8546/2025	STATE OF ORISSA NIHAR RANJAN RANASINGH VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// // ()	
240	D-WP(C)/11865/2025	MUKTA MANJARI SWAIN VS AXIX BANK, LINK ROAD BRANCH,CUTTACK	AMLANJYOTI ROUT VS	// // ()	AOR20230000872C202500019
241	D-WP(C)/11866/2025	SUBHRAKANT SAMAL VS COLLECTOR KENDRAPARA	SANJAYA KUMAR PATRI VS	// // ()	AOR20220000052C202500005
242	D-WP(C)/11867/2025	PURUSOTTAM PRADHAN VS STATE OF ODISHA	DEBASHISHA HOTA VS	// // ()	AOR20220001293C202500005
243	D-WP(C)/11868/2025	DHRUBANKA SEKHAR DASH VS S.D.O TPNODL, KHUNTA, MAYURBHANJ	RAJENDRA NARAYAN ROUT VS	// // ()	AOR20220001558C202500061
244	D-WP(C)/11869/2025	M/S. SEVEN STARS INTELLIGENT SECURITY(1)PVT.LTD. VS THE DIRECTOR SWAMI VIVEKANANDA NATIONAL INSTITUTE OF REHABILITATION AND RESEARCH, CUTTACK	ABHIRAM KUMAR NAYAK VS	// // ()	
245	D-WP(C)/11870/2025 WP(C)/8483/2025	SABUDDIN SAHA VS STATE OF ODISHA	RAJJEET ROY VS	// // ()	AOR20220001462C202500027
246	D-WP(C)/11873/2025	MRUTYUNJAYA DASH VS STATE OF ODISHA	DEBADEEPTA SAHOO VS	// // ()	
247	D-WP(C)/11874/2025	PADMAN NAIK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// // ()	
248	D-WP(C)/11875/2025	MOHAMMED SAKIL VS STATE OF ODISHA	SANGRAM JENA VS	// // ()	
249	D-WP(C)/11876/2025	SIBABRATA NAYAK VS STATE OF ODISHA	SANGRAM JENA VS	// // ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/11877/2025 WP(C)/8554/2025	LAXMI NARAYAN TIWARY VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //	
251	D-WP(C)/11878/2025	JITENDRA KUMAR DUTTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
252	D-WP(C)/11879/2025	RASHMIMANI MOHANTA VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500022
253	D-WP(C)/11880/2025	MANAGING COMMITTEE OF JAGANNATH U.P. SCHOOL, GANDAPUR, BALASORE VS STATE OF ODISHA	CHANDAN KUMAR SWAIN VS	// 0 //	
254	D-WP(C)/11881/2025 WP(C)/8550/2025	GIRIJANANDAN PATTNAIK VS STATE OF ODISHA	GOPAL SINHA VS	// 0 //	
255	D-WP(C)/11882/2025	JITENDRA KUMAR DUTTA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //	
256	D-WP(C)/11883/2025	ALEKHA CHANDRA MOHARANA VS STATE OF ODISHA	SUDHIR KUMAR PATRA VS	// 0 //	
257	D-WP(C)/11884/2025	MANAGING COMMITTEE OF DHENUKHOJA UPPER PRIMAry SCHOOL, DHENUKHOJA, BALASORE VS STATE OF ODISHA	PRINAY KUMAR SWAIN VS	// 0 //	
258	D-WP(C)/11885/2025	MANGING COMMITTEE OF HEMALATA CHANDRA SEKNAR KUMAR SCHOOL, DURGAPUR, BALESWAR VS STATE OF ODISHA	SEKNAR KUMAR SWAIN VS	// 0 //	
259	D-WP(C)/11886/2025	MANAGING COMMITTEE OF LAXMI DEVI U.P. SCHOOL, LITAMBA, BALASORE VS STATE OF ODISHA	ANIL KUMAR SWAIN VS	// 0 //	
260	D-WP(C)/11887/2025	JABAMANI TUDU VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //	AOD20240000311C202500023
261	D-WP(C)/11888/2025	M/S FLOWMORE LIMITED	MOHIT AGARWAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/11889/2025	MANAGING COMMITTEE OF BIDYADHAR U.P. (M.E) SCN@OK.PM.A.S.W.BX	SUNIL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
263	D-WP(C)/11890/2025	M/S. FLOWMORE LTD., GHAZIABAD	MOHIT AGARWAL	//	
		VS	VS	0	
		ODISHA POWER TRANSMISSION CORPORATION LTD, (OPTCL),, KHURDA		//	
264	D-WP(C)/11891/2025	M/S HIMMAT SELF HELP GROUP	AMITAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/11892/2025	M/S PRANATI TRADERS, CHAMPABANI PATNA, BALASORE	ASHRA KUMAR DUTTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/11893/2025	UMASANKAR PUROHIT	JYOTIRMAY GUPTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/11895/2025	PREMALATA CHAUDHURY	RAMA KRISHNA BISOI	//	AOD20240000311C202500024
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/11896/2025	HIRANMAYI MOHANTA	RAMA KRISHNA BISOI	//	AOD20240000311C202500025
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/11900/2025	NIRAKARA NAIK	SARAT CHANDRA MEKAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/11901/2025	ABANI KUMAR PATRA	SWAGAT KUMAR SAHU	//	
	WP(C)/8510/2025	VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/11903/2025	GOPAL CHANDRA SAHOO	BADRINARAYAN PANDA	//	
		VS	VS	0	
		NABAGHANA SAHOO		//	
272	D-WP(C)/11904/2025	BASANTA KUMAR PANIGRAHI	KARUNAKAR JENA	//	
		VS	VS	0	

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273	D-WP(C)/11905/2025	ODISHA SMALL INDUSTRIES CORPORATION LTD, CUTTACK GOPAL CHANDRA SAHOO VS NABAGHANA SAHOO	BADRINARAYAN PANDA VS	// // 0 //	
274	D-WP(C)/11907/2025 WP(C)/8497/2025	SHIVOM MINERALS LIMITED, ROURKELA VS MEMBER SECRETARY, ODISHA STATE POLLUTION CONTROL BOARD	LALITENDU MISHRA VS	// // 0 //	AOR20220001610C202500022
275	D-WP(C)/11908/2025	BRAHMANANDA NAYAK VS COLLECTOR AND DIST.MAGISTRATE CUTTACK	SRINIBAS PARIJA VS	// // 0 //	
276	D-WP(C)/11911/2025	DR. NIRANJAN DAS VS STATE OF ODISHA	SWAPNIL ROY VS	// // 0 //	AOR20220001600C202500030
277	D-WP(C)/11912/2025	PRABIR KUMAR DAS VS STATE OF ODISHA	VS	// // 0 //	
278	D-WP(C)/11913/2025	BIDYADHAR PANDA VS STATE OF ODISHA	MAHESWAR MOHANTY VS	// // 0 //	
279	D-WP(C)/11915/2025	BINDU SAGAR DASH VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// // 0 //	
280	D-WP(C)/11916/2025	M/S. KISHORE PRASAD BIJAY PRASAD AND CO, BALASORE VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0 //	
281	D-WP(C)/11918/2025	BALKISHROE PRASAD JAISWAL VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// // 0 //	
282	D-WP(C)/11920/2025	PRADEEP KUMAR AGARWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// // 0 //	
283	D-WP(C)/11922/2025	NALINI KANTA MOHANTY VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// // 0 //	

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284	D-WP(C)/11923/2025	BIJAY KUMAR PERUA VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
285	D-WP(C)/11927/2025	SADHU CHARAN SAHOO VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	// 0 //	
286	D-WP(C)/11928/2025	RAJENDRA PRASAD JAISWAL VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
287	D-WP(C)/11930/2025	SIBA PRASAD MISHRA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
288	D-WP(C)/11932/2025	BIJAY KUMAR LENKA VS STATE OF ODISHA	NIRANJAN NAYAK VS	// 0 //	
289	D-WP(C)/11933/2025	RASIKA SUNA VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //	
290	D-WP(C)/11935/2025	SUSHIL KUMAR DASH VS STATE OF ORISSA	SURESH KUMAR JENA VS	// 0 //	
291	D-WP(C)/11936/2025 WP(C)/8541/2025	GOURANGA CHARAN MALLICK VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	
292	D-WP(C)/11937/2025	BISWARANI MAHANTA VS THE A.O., LIC HOUSING FINANCE LTD, BBSR	PRANAB KUMAR GHOSE VS	// 0 //	
293	D-WP(C)/11938/2025 WP(C)/8583/2025	M/S ARJJAB TECHNOLOGIES, JAJAPUR VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ADHIRAJ MOHANTY VS	// 0 //	
294	D-WP(C)/11942/2025 WP(C)/8548/2025	BRAJABANDHU KHATUA VS STATE OF ODISHA	ATUL TRIPATHY VS	// 0 //	
295	D-WP(C)/11944/2025	JIGYANSA MOHANTY	ATUL TRIPATHY	//	

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	WP(C)/8542/2025	VS STATE OF ODISHA	VS	0 //	
296	D-WP(C)/11946/2025	SURA PRASAD BARIK	SUJATA JENA	//	
	WP(C)/8561/2025	VS GOVT. OF ODISHA	VS	0 //	
297	D-WP(C)/11947/2025	M/S MAA MAHESWARI FILLING STATION, ANGUL	ADHIRAJ MOHANTY	//	
	WP(C)/8551/2025	VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	VS	0 //	
298	D-WP(C)/11949/2025	HIMANSUBHUSAN SAHOO	RASHMI KANTA ACHARYA	//	
		VS UNION OF INDIA	VS	0 //	
299	D-WP(C)/11952/2025	M/S JAI JAGANNATH ENTERPRISES	BHABANI PRASAD MOHANTY	//	
		VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOOD SERVICES TAX , ODISHA	VS	0 //	
300	D-WP(C)/11953/2025	MOHAMMED SHAMIM	KOUSIK ANANDA GURU	//	
		VS STATE OF ODISHA	VS	0 //	
301	D-WP(C)/11954/2025	NIRAKAR MISHRA	AKSHAYA KUMAR JENA	//	
	WP(C)/8574/2025	VS THE CHIEF EXECUTIVE OFFICER TPCOLD., KHURDA	VS	0 //	
302	D-WP(C)/11955/2025	SANJUKTA DEBTA	ARJUNA CHARANA BEHERA	//	
		VS STATE BANK OF INDIA, RAJGANGPUR BRANCH, SUNDARGARH	VS	0 //	
303	D-WP(C)/11957/2025	HALADHAR NIAL	ARJUNA CHARANA BEHERA	//	
		VS STATE OF ODISHA	VS	0 //	
304	D-WP(C)/11958/2025	BIPINI BIHARI NAYAK	ARJUNA CHARANA BEHERA	//	
		VS STATE OF ODISHA	VS	0 //	
305	D-WP(C)/11959/2025	PARIKHITA MAHAL	ARJUNA CHARANA BEHERA	//	
		VS STATE OF ODISHA	VS	0 //	
306	D-WP(C)/11960/2025	DR. SANTOSH KUMAR PATTANAIAK	SISIR DAS	//	
		VS	VS	0	

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		STATE OF ODISHA		//	
307	D-WP(C)/11962/2025	AMIYA KUMAR DAS	AKSHAYA KUMAR JENA	//	
	WP(C)/8581/2025	VS	VS	0	
		THE CHIEF EXECUTIVE OFFICER TPCODL., KHURDA		//	
308	D-WP(C)/11963/2025	DAMBARUDHAR NAYAK	ARJUNA CHARANA BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
309	D-WP(C)/11965/2025	MANOJ PRASAD DASH	PRASANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
310	D-WP(C)/11966/2025	PRASANT KUMAR PANDA	DINESH KUMAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
311	D-WP(C)/11967/2025	T.SRIDEVI PATRA	SURAJ MOHANTY	//	
	WP(C)/8549/2025	VS	VS	0	
		STATE OF ODISHA		//	
312	D-WP(C)/11969/2025	NARASINGH PATRA	SURAJ MOHANTY	//	
	WP(C)/8547/2025	VS	VS	0	
		STATE OF ODISHA		//	
313	D-WP(C)/11970/2025	TANAYA KUMARI PRADHAN	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
314	D-WP(C)/11971/2025	DANDAPANI BEHERA	NIRA SUNDAR PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
315	D-WP(C)/11972/2025	PITAMBAR HARIJAN	RAJIB LOCHAN PATTNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
316	D-WP(C)/11973/2025	GUNANIDHI DHARUA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
317	D-WP(C)/11975/2025	SHANKAR SAWADIA	AMIT PRASAD BOSE	//	
	WP(C)/8565/2025	VS	VS	0	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/11976/2025 WP(C)/8568/2025	ANUP KUMAR AGARWAL VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
319	D-WP(C)/11979/2025	KUNTALA MAJHI VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	// 0 //	
320	D-WP(C)/11981/2025 WP(C)/8569/2025	RAMESH KUMAR DHANUKA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //	
321	D-WP(C)/11983/2025	DIBAKAR PATRA VS STATE OF ORISSA	HEMANTA KUMAR ROUT VS	// 0 //	
322	D-WP(C)/11984/2025 WP(C)/8580/2025	PURNACHANDRA SAHU VS STATE OF ODISHA	KULDEEP MOHANTY VS	// 0 //	AOD20240000012C202500058
323	D-WP(C)/11989/2025 WP(C)/8573/2025	NETRANANDA BEHERA VS STATE OF ORISSA	LAXMIKANTA MOHANTY VS	// 0 //	
324	D-WP(C)/11990/2025	TRINATH JENA VS THE UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
325	D-WP(C)/11992/2025	SIVANANADA ROUT VS STATE OF ODISHA	MADHUSUDAN JENA VS	// 0 //	
326	D-WP(C)/11993/2025	AKSHAYA KUMAR ROUT VS STATE OF ODISHA	SASHIBHUSAN DAS VS	// 0 //	
327	D-WP(C)/11994/2025	UMAKANTA PARIDA VS STATE OF ODISHA	MADHUSUDAN JENA VS	// 0 //	
328	D-WP(C)/11995/2025 WP(C)/8543/2025	PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //	AOR20220001297C202500085
329	D-WP(C)/11997/2025	M/S BISWONATH SELF HELP GROUP., BHADRAK	ASOK MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
330	D-WP(C)/11998/2025	M/S. MINARA SELF HELP GROUP, BHADRAK	ASOK MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
331	D-WP(C)/12001/2025	DILLIP KUMAR SAHOO	AJAY KUMAR TRIPATHY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
332	D-WP(C)/12002/2025	JYOTIRMAYEE PRADHAN	SUSANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
333	D-WP(C)/12004/2025	PURAN BURH	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
334	D-WP(C)/12005/2025	DR. LAXMIDHAR BISWAL	RITURANJAN CHHOTARAY	//	AOR20220003344C202500017
		VS	VS	0	
		STATE OF ODISHA		//	
335	D-WP(C)/12006/2025	JONSAN JOJO	UPENDRA KUMAR SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
336	D-WP(C)/12010/2025	SURENDRANATH JENA	BIBHUDHENDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
337	D-WP(C)/12011/2025	SURENDRANATH JENA	BIBHUDHENDRA DASH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
338	D-WP(C)/12013/2025	KISHORE KUMAR BEHERA	PRADEEP KUMAR DAS	//	AOR20220001207C202500041
		VS	VS	0	
		COMMISSIONER OF CT AND GST, ODISHA		//	
339	D-WP(C)/12016/2025	PRASANTA KUMAR SAHOO	PRATIK DASH	//	
		VS	VS	0	
		DEPUTY COMMISSIONER OF POLICE, CUTTACK,		//	
340	D-WP(C)/12017/2025	GUPTESWAR GAMANGO	GYANA RANJAN SETHI	//	
		VS	VS	0	

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341	D-WP(C)/12019/2025	STATE OF ODISHA HEMANTA KUMAR MOHANTY VS NALINIKANTA PATRA	KISHORE KUMAR MISHRA VS	// // 0 //	
342	D-WP(C)/12021/2025 WP(C)/8570/2025	MD AMINUL ISLAM VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //	
343	D-WP(C)/12024/2025	BASANTA KUMAR NAYAK VS STATE OF ODISHA	SAMARENDRA BAHADUR VS	// 0 //	
344	D-WP(C)/12028/2025	BHAGYARATHI PRUSTY VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
345	D-WP(C)/12029/2025	MUKUNDA NAG @ MAKUMD VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
346	D-WP(C)/12031/2025	BALMAT MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
347	D-WP(C)/12032/2025	TARANI MISHRA VS MONALI TRIPATHY	RAKESH KUMAR MALLICK VS	// 0 //	
348	D-WP(C)/12033/2025	KESHAB NAG VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
349	D-WP(C)/12034/2025	MADHUCHHANDA BEHERA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS	// 0 //	
350	D-WP(C)/12035/2025	ANMAT MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS	// 0 //	
351	D-WP(C)/12037/2025	TRINATH JENA VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	

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352	D-WP(C)/12038/2025	M/S. SUBHASHIS SAHU VS THE COMMISSIONER OF COMMERCIAL TAXES AND GOOD AND SERVICES TAX, ODISHA	KSHIROD KUMAR SAHOO VS CHITRASEN PARIDA	// () //	AOR20220001352C202500027
353	D-WP(C)/12039/2025	M/S. TRIDEV TYRES VS CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS	CHITRASEN PARIDA VS DHANANJAYA MUND	// () //	AOR20220001432C202500014
354	D-WP(C)/12041/2025	SUSHILA MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS DHANANJAYA MUND	// () //	
355	D-WP(C)/12042/2025	ANMAT MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS DHANANJAYA MUND	// () //	
356	D-WP(C)/12043/2025	UPAMA MAHARATHA VS UNION OF INDIA	SANGRAM KUMAR SINGH VS DHANANJAYA MUND	// () //	
357	D-WP(C)/12045/2025	MUKUNDA NAG @ MAKUNDA ROUT VS STATE OF ODISHA	DHANANJAYA MUND VS SAROJA KANTA SAMAL	// () //	
358	D-WP(C)/12046/2025	GIRIDHARI MOHANTY VS STATE OF ODISHA	SAROJA KANTA SAMAL VS DHANANJAYA MUND	// () //	
359	D-WP(C)/12047/2025	DASA JAGAT VS STATE OF ODISHA	DHANANJAYA MUND VS DHANANJAYA MUND	// () //	
360	D-WP(C)/12048/2025	BHARAT MAJHI VS STATE OF ODISHA	DHANANJAYA MUND VS DHANANJAYA MUND	// () //	
361	D-WP(C)/12049/2025	DIGASAN MAHANANDA VS STATE OF ODISHA	DHANANJAYA MUND VS DHANANJAYA MUND	// () //	
362	D-WP(C)/12050/2025	TANTIPA NAG VS STATE OF ODISHA	DHANANJAYA MUND VS ALOK KUMAR PANDA	// () //	
363	D-WP(C)/12051/2025	RAJIB MOHANTY	ALOK KUMAR PANDA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-WP(C)/12053/2025	PARMESWAR CHINDA	DHANANJAYA MUND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-WP(C)/12054/2025	RATAN ROUT @ RATAN KATHAR	DHANANJAYA MUND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-WP(C)/12056/2025	DAMBODAR SAHU	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-WP(C)/12057/2025	CHANDRABATI MAJHI	DHANANJAYA MUND	//	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-WP(C)/12058/2025	CHITRASEN SINGH	ALOK KUMAR PANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-WP(C)/12060/2025	M/S. SURESH SUBUDHI	KSHIROD KUMAR SAHOO	//	AOR20220001352C202500028
		VS	VS	()	
		COMMISSIONER OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX,ODISHA		//	
370	D-WP(C)/12061/2025	BIRENDRA KUMAR MOHANTY	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202500023
		VS	VS	()	
		NATIONAL INSURANCE COMPANY LTD.		//	
371	D-WP(C)/12062/2025	BHIMASEN SAHOO	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	()	
		STATE OF ORISSA		//	
372	D-WP(C)/12064/2025	GOBINDA CHANDRA MAGAR	MANAS RANJAN BADAJENA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-WP(C)/12065/2025	DHANANJAY BADHAI	RUDRA NARAYAN PARIJA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-WP(C)/12066/2025	KUMUTI MANDI	SIDHARTHA MISHRA	//	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/12067/2025	COMMANDANT GENERAL, HOME GUARDS, ODISHA SUBHALAXMI SWAIN VS ARUN KUMAR ROUL	UMA RANI PANDA VS	// // 0 //	
376	D-WP(C)/12068/2025	RAGHUNATH GOCHIKAR VS DAMODAR GOCHHIKAR	ASOK MOHANTY VS	// 0 //	
377	D-WP(C)/12069/2025	TRINATH JENA VS UNION OF INDIA	BHABANI PRASAD MOHANTY VS	// 0 //	
378	D-WP(C)/12070/2025	KRUSHNA CHANDRA SUTAR VS STATE OF ODISHA	BRAJA KISHORE PANDA VS	// 0 //	
379	D-WP(C)/12072/2025	SK. ENAYATULLAH VS THE STATE OF ODISHA	MOHAMMED MUSTAQ ANSARI VS	// 0 //	
380	D-WP(C)/12073/2025	BALARAM SAHU VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
381	D-WP(C)/12074/2025	GANESH KUMAR MAHAKUD VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
382	D-WP(C)/12075/2025	JYOTSHNA RANI DEVI VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500040
383	D-WP(C)/12076/2025	BIPIN BEHARI SENAPATI VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	// 0 //	
384	D-WP(C)/12078/2025	ANIL KUMAR JENA VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
385	D-WP(C)/12079/2025	ATISH KUMAR MOHANTY VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500041

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386	D-WP(C)/12081/2025	SUJATA DAS VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500042
387	D-WP(C)/12082/2025	SUJATA SAHOO VS CHIEF SECY TO GOVT. OF ODISHA, BBSR	PRABHU PRASAD MOHANTY VS	// 0 //	
388	D-WP(C)/12083/2025	HARAGOVIND DAS VS THE MEMBER BOARD OF REVENUE , CUTTACK	BAMADEV BARAL VS	// 0 //	
389	D-WP(C)/12084/2025	HIRANYA KUMAR BEHERA VS STATE OF ORISSA	KARUNAKAR RATH VS	// 0 //	
390	D-WP(C)/12085/2025	RABINDRANATH SAHOO VS STATE OF ODISHA	JANA KALYAN DAS VS	// 0 //	
391	D-WP(C)/12087/2025	PADMABATI MAJHI @ BHOI VS STATE OF ODISHA	BISWABIHARI MOHANTY VS	// 0 //	
392	D-WP(C)/12088/2025	SURAJ KUMAR SAHU VS STATE OF ORISSA	ARUN KUMAR PATRA VS	// 0 //	
393	D-WP(C)/12089/2025	DHARMANANDA PARIDA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	AOR20220001616C202500043
394	D-WP(C)/12090/2025	SIBA PRASAD TRIPATHY VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //	
395	D-WP(C)/12091/2025	GEETANJALI ROUT VS STATE OF ODISHA	SUBRAT KUMAR KAR VS	// 0 //	
396	D-WP(C)/12092/2025	ISWAR SAHU VS UTKAL GRAMEEN BANK	SAILABALA JENA VS	// 0 //	
397	D-WP(C)/12094/2025	JITENDRA SINGH @ JITENDRA KISHORE SINGH	BIJAYA KUMAR PARIDA 2	//	AOD20220001998C202500016

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		VS	VS	()	
398	D-WP(C)/12096/2025	BASUDEV PARIDA SANJUSHREE NAYAK	DR. BINODA KUMAR MISHRA	//	AOR20220001616C202500044
		VS	VS	()	
399	D-WP(C)/12097/2025	STATE OF ODISHA SURESH CHANDRA SAHOO	MANAS KUMAR CHAND	//	
		VS	VS	()	
400	D-WP(C)/12099/2025	STATE OF ORISSA TANMAYA KUMAR BEURIA	SAROJA KANTA SAMAL	//	
		VS	VS	()	
401	D-WP(C)/12100/2025	STATE OF ODISHA PITABAS PANDA	SAROJA KANTA SAMAL	//	
		VS	VS	()	
402	D-WP(C)/12101/2025	STATE OF ODISHA M/S. SIVANI GANANATYA, CUTTACK	ASHISH KUMAR SAMAL	//	
		VS	VS	()	
403	D-WP(C)/12102/2025	PRINCIPAL COMMISSIONER, CGST, BBSR RAJESH KUMAR BISWAL	SAROJA KANTA SAMAL	//	
		VS	VS	()	
404	D-WP(C)/12103/2025	STATE OF ODISHA RANJAN KUMAR SAMAL	SAROJA KANTA SAMAL	//	
		VS	VS	()	
405	D-WP(C)/12104/2025	STATE OF ODISHA TAPAN KUANR	SUBHADUTTA ROURAY	//	
		VS	VS	()	
406	D-WP(C)/12105/2025	STATE OF ODISHA NARASINGH MAJHI	DHANANJAYA MUND	//	
		VS	VS	()	
407	D-WP(C)/12107/2025	STATE OF ODISHA SATYA DAS	SADASIVA PATRA (1)	//	AOD20230000737C202500023
		VS	VS	()	
408	D-WP(C)/12108/2025	BERHAMPUR UNIVERSITY,BERHAMPUR NARASINGH MAJHI @ NARASINGHA	DHANANJAYA MUND	//	
		VS	VS	()	

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409	D-WP(C)/12109/2025	STATE OF ODISHA ALANG SAHU VS	DHANANJAYA MUND VS	// // 0	
410	D-WP(C)/12110/2025	STATE OF ODISHA BILKAN JOJO VS	UPENDRA KUMAR SAMAL VS	// // 0	
411	D-WP(C)/12111/2025	STATE OF ODISHA SANTOSH KUMAR DAS VS	CHITTA RANJAN PATTNAIK VS	// // 0	
412	D-WP(C)/12112/2025	STATE OF ODISHA ALANG SAHU VS	DHANANJAYA MUND VS	// // 0	
413	D-WP(C)/12113/2025	STATE OF ODISHA ALANG SAHU VS	DHANANJAYA MUND VS	// // 0	
414	D-WP(C)/12114/2025	STATE OF ODISHA BASUDEV NAG VS	JAYADEBA BEHERA VS	// // 0	
415	D-WP(C)/12115/2025	STATE OF ODISHA ALANG SAHU VS	DHANANJAYA MUND VS	// // 0	
416	D-WP(C)/12117/2025	STATE OF ODISHA MANOHAR KANDULANA VS	UPENDRA KUMAR SAMAL VS	// // 0	
417	D-WP(C)/12118/2025	STATE OF ODISHA PRATAP SUBUDHI VS	BIBHUTI BHUSAN MISHRA VS	// // 0	
418	D-WP(C)/12119/2025	ADITYA BIRLA HOUSING FINANCE LTD., MUMBAI DUBYA BARJO VS	UPENDRA KUMAR SAMAL VS	// // 0	
419	D-WP(C)/12120/2025	STATE OF ODISHA ANANTA PRASAD MEHER VS	NIHAL RATH VS	// // 0	
		STATE OF ODISHA		//	

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420	D-WP(C)/12122/2025	MOHAMMAD ARIF NAGARIA VS STATE OF ODISHA	HIMANSU SEKHAR SATAPATHY VS	// 0 //	
421	D-WP(C)/12123/2025	AKHILA KARNA VS LAND ACQUISITION ZONE OFFICER, KHURDA	SUSHANTA KUMAR JOSHI VS	// 0 //	
422	D-WP(C)/12124/2025	PRASANA KUMAR MANGARAJ VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// 0 //	
423	D-WP(C)/12127/2025	LINGARAJ MAHANA VS LAND ACQUISITION ZONE OFFICER, KHURDA	SUSHANTA KUMAR JOSHI VS	// 0 //	
424	D-WP(C)/12130/2025	GOLI DEI VS STATE OF ODISHA	DILLIP RAY CHOUDHURY VS	// 0 //	
425	D-WP(C)/12131/2025	SATYA BEHERA VS STATE OF ODISHA	BASUDEV BARIK VS	// 0 //	
426	D-WP(C)/12133/2025	INDUPUR PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, KHURDA VS STATE OF ODISHA	MOHIT KESHAV KUNDU VS	// 0 //	
427	D-WP(C)/12134/2025	CHANDAN KUMAR DAS VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //	
428	D-WP(C)/12135/2025	SK.SOHAIB AKTAR ALI VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
429	D-WP(C)/12136/2025	PRAMOD KUMAR SINGH VS STATE OF ODISHA	KAIBALYA PANDA VS	// 0 //	
430	D-WP(C)/12137/2025	BHASKAR CHANDRA DAS VS STATE OF ODISHA	SUBHADUTTA ROURTRAY VS	// 0 //	
431	D-WP(C)/12138/2025	SANDHYRANI NAYAK	SUBHADUTTA ROURTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
432	D-WP(C)/12140/2025	BHUBAN MOHINI MOHANTY	ALOK KUMAR MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
433	D-WP(C)/12141/2025	DEBI PRASAD PATTNAIK	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
434	D-WP(C)/12142/2025	JYOTI PRAKASH ROUT	SHAKTI SEKHAR	//	
		VS	VS	0	
		STATE OF ODISHA		//	
435	D-WP(C)/12143/2025	SUDHIAR KUMAR PANDA	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		LAND ACQUISITION ZONE OFFICER, BOUDH		//	
436	D-WP(C)/12144/2025	JAGADISH BEHERA	BAIBASWATA PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
437	D-WP(C)/12145/2025	MANMATH NATH	SUBHADUTTA ROURAY	//	
		VS	VS	0	
		REGISTRAR, OUAT, BBSR		//	
438	D-WP(C)/12146/2025	AMIT KUMAR NIALI	SUSHANTA KUMAR JOSHI	//	
		VS	VS	0	
		LAND ACQUISITION ZONE OFFICER, BOUDH		//	
439	D-WP(C)/12147/2025	MOTIRAM SAHU	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
440	D-WP(C)/12148/2025	RANJAN KUMAR DHAL	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR, COOPERATIVE SOCIETIES, ODISHA		//	
441	D-WP(C)/12149/2025	BIVESH ROSAN SAHOO	BAIDHAR SAHOO	//	
		VS	VS	0	
		REGISTRAR CO-OPERATIVE SOCIETIES, ODISHA, BBSR		//	
442	D-WP(C)/12151/2025	BHAGIRATHI TRIPATHY	PABITRA KUMAR NAYAK	//	
		VS	VS	0	

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443	D-WP(C)/12152/2025	STATE OF ODISHA PRASANTA KUMAR PRADHAN VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	Baidhar Sahoo VS	// // 0	
444	D-WP(C)/12153/2025	PANCHANAN SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// // 0	
445	D-WP(C)/12155/2025	PRASANTA KUMAR HATI VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	Baidhar Sahoo VS	// // 0	
446	D-WP(C)/12156/2025	SUBASINI MUNDA @ FIROJA BEGAM VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0	
447	D-WP(C)/12157/2025	NARAYANA CHANDRA BISWAL VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	Baidhar Sahoo VS	// // 0	
448	D-WP(C)/12159/2025	BRAJESH KUMAR SAHU VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0	
449	D-WP(C)/12161/2025	SACHIKANTA SASMAL VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	Baidhar Sahoo VS	// // 0	
450	D-WP(C)/12162/2025	SUSAMA NAIK VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0	
451	D-WP(C)/12164/2025	M/S. BHAVANI ERCTORS PVT LTD., KERELA VS JOINT COMMISSIONER OF CT AND GST, JAJPUR	KAJAL SAHOO VS	// // 0	
452	D-WP(C)/12165/2025	ISWAR CHANDRA CHOUDHURY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// // 0	
453	D-WP(C)/12166/2025	JAYASHREE PRUSTY VS REGISTRAR,COOPERATIVE SOCIETIES, ODISHA	Baidhar Sahoo VS	// // 0	

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454	D-WP(C)/12169/2025	SURANJEET BEHERA VS STATE OF ODISHA	NIHAR RANJAN MOHANTY VS	// 0 //	
455	D-WP(C)/12171/2025	BHARAT MUDULI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
456	D-WP(C)/12172/2025	BIKASH NAYAK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
457	D-WP(C)/12173/2025	PRAFULLA BARAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
458	D-WP(C)/12175/2025	SANJEEB KUMAR NAIK VS STATE OF ODISHA	SAGARIKA SAHOO VS	// 0 //	
459	D-WP(C)/12176/2025	PRASANTA MUDULI VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
460	D-WP(C)/12177/2025	KANCHAN PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
461	D-WP(C)/12179/2025	TIKINA BEHERA VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
462	D-WP(C)/12180/2025	CHANDA MALLIK VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// 0 //	
463	D-WP(C)/12182/2025	SWORNALATA MOHANTY VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
464	D-WP(C)/12183/2025	TRIVAYA CHARANA JENA VS THE EXECUTIVE ENGINEER, TPCODL, NIMAPARA	RAGHUNATH DASMOHAPATRA VS	// 0 //	
465	D-WP(C)/12185/2025	CHAMPA NAYAK	ARUPANANDA GOSWAMY	//	

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		VS	VS	()	
466	D-WP(C)/12186/2025	STATE OF ODISHA CHANDRASEKHAR SAHOO	SHASHI BHUSAN JENA	//	
		VS	VS	()	
467	D-WP(C)/12189/2025	STATE OF ODISHA KANHU CHARAN NAYAK	ARUPANANDA GOSWAMY	//	
		VS	VS	()	
468	D-WP(C)/12191/2025	STATE OF ODISHA BAGADU LAKSHMI PATHI	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
469	D-WPCRL/9079/2025	UNION OF INDIA MAHESWAR NAIK	BIJAYA KUMAR NAYAK (3)	//	AOR20230000709C202500006
		VS	VS	()	
470	D-ABLAPL/8914/2025	STATE OF ODISHA HEMANTA KUMAR SETHI	BISWARANJAN DALAI	RAMACHANDI /17 /2025	AOR20220003722C202500033
		VS	VS	()	
471	D-ABLAPL/8915/2025	STATE OF ODISHA JABAR KHAN @ JAMU CHACHA	SOUBHAGYA KUMAR DASH	GHASIPURA /79 /2025	AOR20220001631C202500078
		VS	VS	()	
472	D-ABLAPL/8917/2025	STATE OF ODISHA BISWASARA SAHU @ BISWAMBAR SAHU	ATULYA KUMAR PUJARI	BARKOTE /73 /2025	AOR20250000207C202500001
		VS	VS	()	
473	D-ABLAPL/8919/2025	STATE OF ODISHA CHINMAYA KUMAR SETHY	PANCHANAN PANIGRAHI	KAMAKHYANAGAR /152 /2025	AOD20240000001C202500088
		VS	VS	()	
474	D-ABLAPL/8921/2025	STATE OF ODISHA DEBASIS BEHERA @ NABIN BEHERA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /726 /2024	AOR20220001631C202500077
		VS	VS	()	
475	D-ABLAPL/8923/2025	STATE OF ODISHA AMULYA PRADHAN	PANCHANAN PANIGRAHI	BHUBAN /124 /2025	AOD20240000001C202500089
		VS	VS	()	
476	D-ABLAPL/8925/2025	STATE OF ODISHA SUBASH CHANDRA MOHANTA	SARADA PRASAD DASH	RARUAN /33 /2025	
		VS	VS	()	

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477	D-ABLAPL/8927/2025	STATE OF ODISHA SURESH KUMAR GUPTA VS	TRILOCHAN NANDA VS	// DHANUPALI /41 /2025 ()	
478	D-ABLAPL/8929/2025	STATE OF ODISHA KAILASH BEHERA VS	SANTOSH KUMAR MAHANTY VS	// DIGAPAHANDI /109 /2025 ()	AOD20240000242C202500045
479	D-ABLAPL/8932/2025	STATE OF ODISHA CAPTAIN KANHAI CHARAN BISWAL VS	PRASANT KISHORE RAY VS	// / /0 ()	
480	D-ABLAPL/8933/2025	STATE OF ODISHA LITU BEHERA VS	KARUNAKAR GAYA VS	// PARADEEP MODEL /59 /2025 ()	
481	D-ABLAPL/8936/2025	STATE OF ODISHA DAITARI BEHERA VS	KARUNAKAR GAYA VS	// PARADEEP MODEL /59 /2025 ()	
482	D-ABLAPL/8937/2025	STATE OF ODISHA RAJESH KUMAR LUHA VS	ANSHUMAN PANDA VS	// BOUDH /185 /2023 ()	
483	D-ABLAPL/8938/2025	STATE OF ODISHA MAMATA MALLICK VS	ALOK KUMAR PANDA VS	// KISSANNAGAR PS /45 /2025 ()	
484	D-ABLAPL/8939/2025 ABLAPL/3319/2025	STATE OF ODISHA NARENDRA BEHARI @ NARENDRA BEHARI DAS VS	SATYAJIT MOHAPATRA (2) VS	// SAHADEV KHUNTA /103 /2025 ()	
485	D-ABLAPL/8940/2025	STATE OF ODISHA CHENCHNA NAIK @ MUNA NAIK VS	SURESH KUMAR PANDA VS	// DHENKANAL TOWN /92 /2025 ()	
486	D-ABLAPL/8941/2025	STATE OF ODISHA CHENCHNA NAIK @ MUNA NAIK VS	SURESH KUMAR PANDA VS	// DHENKANAL TOWN /85 /2025 ()	
487	D-ABLAPL/8942/2025	STATE OF ODISHA JYOTSNA @ JYOTSANARANI SETHY VS	BICHITRA NARAYANA SATAPATHY VS	// KUJANGA /101 /2025 ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
488	D-ABLAPL/8945/2025	AMRUT MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// () //	
489	D-ABLAPL/8949/2025	DEBI PRASANNA HAZAR @ HAZRA VS STATE OF ODISHA	TARUN KUMAR BISWAL VS	BADACHANA /64 /2025 () //	
490	D-ABLAPL/8951/2025	ASHISH KUMAR ROUT @ ASHIS VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	ATHGARH /63 /2025 () //	
491	D-ABLAPL/8953/2025	MUKESH KUMAR ROUT @ MUKESH VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	ATHGARH /63 /2025 () //	
492	D-ABLAPL/8954/2025	SANATAN BISWAL VS STATE OF ODISHA	RAJENDRA KUMAR PRADHAN VS	AIR FIELD P.S. /39 /2025 () //	
493	D-ABLAPL/8959/2025	ABHIRAM BHUYAN VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /89 /2025 () //	
494	D-ABLAPL/8960/2025	SAMBHU RAM VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /54 /2025 () //	
495	D-ABLAPL/8962/2025	PITABAS BARIK VS STATE OF ODISHA	ARIJEET MISHRA VS	BANSADA /81 /2025 () //	
496	D-ABLAPL/8964/2025	RUPAK SETHI @ GAGAN SETHI VS STATE OF ODISHA	SURESH KUMAR JENA VS	ALAKUNDA /30 /2025 () //	
497	D-ABLAPL/8965/2025	BAIDYANATH BHALIA @ CHAGALA VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	PARADEEP MODEL /45 /2025 () //	
498	D-ABLAPL/8967/2025	DANIAL MAHURIYA @ DANIEL MAHURIA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /302 /2024 () //	
499	D-ABLAPL/8969/2025	KABINDRANATH SETHI @ KABINDRA	BICHITRA NARAYANA SATAPATHY	KUJANGA /101 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
500	D-ABLAPL/8971/2025	SHAKTI PRASAD NAYAK	PRADEEP KUMAR DAS	KHUNTUNI /34 /2025	AOR20220001207C202500039
		VS	VS	()	
		STATE OF ODISHA		//	
501	D-ABLAPL/8972/2025	SUNIL PRUSTY	NISHIKANTA MOHAPATRA	MAHILA P.S.(BBSR) /48 /2025	AOR20230000872C202500021
		VS	VS	()	
		STATE OF ODISHA		//	
502	D-ABLAPL/8973/2025	SWARNAPRIYA SWAIN	ASHOK KUMAR BEHERA	KUJANGA /121 /2025	
	ABLAPL/3322/2025	VS	VS	()	
		STATE OF ODISHA		//	
503	D-ABLAPL/8974/2025	SUSHANTA KUMAR NAYAK @ PAGAL NAYAK	PRADEEP KUMAR DAS	BANSADA /81 /2025	AOR20220001207C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
504	D-ABLAPL/8975/2025	JAGANNATH NAIK	JNYANANANDA PANDA	KOKSARA /190 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
505	D-ABLAPL/8977/2025	IBRAHIM MOHAMMAD	GOKULANANDA SAHU	PAIKMAL /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
506	D-ABLAPL/8980/2025	PABITRA KUMAR BEHERA @ PABITRA BEHERA	BIPLABA P.B. BAHALI	ERASAMA /91 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
507	D-ABLAPL/8981/2025	AABID KHAN @ AABID HUSEN	ANITA SAHOO	JONK /61 /2025	
	ABLAPL/3318/2025	VS	VS	()	
		STATE OF ODISHA		//	
508	D-ABLAPL/8985/2025	KALU @ SRITAM DEHURY	RAKESH BEHERA	BANARAPAL /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
509	D-ABLAPL/8987/2025	RAMESH PRADHAN	BISWA KUMAR MISHRA	BHANJANAGAR /150 /2011	
		VS	VS	()	
		STATE OF ODISHA		//	
510	D-ABLAPL/8988/2025	MITHUN PRADHAN @ MITHUN POLEI	GOPAL KRISHNA NAYAK	BUGUDA /150 /2025	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
511	D-ABLAPL/8991/2025	STATE OF ODISHA PRAMOD BARIK VS	ANUGRAHA NARAYAN SAMANTRAY VS	// TIRTOL /94 /2025 ()	
512	D-ABLAPL/8997/2025	STATE OF ODISHA BIPRA PRASAD PATEL VS	JAGABANDHU SAHU VS	// BOLANGIR SADAR /92 /2025 ()	
513	D-ABLAPL/9005/2025	STATE OF ODISHA GANESH AGARWAL VS	JAGABANDHU SAHU VS	// SUNDARGARH TOWN /70 /2025 ()	
514	D-ABLAPL/9014/2025	STATE OF ODISHA PRADYUMNA SAHOO VS	SATYABRATA MOHANTY (1) VS	// TIRTOL /113 /2025 ()	
515	D-ABLAPL/9016/2025	STATE OF ODISHA BICHITRA HATI VS	AJIT KUMAR MOHANTY VS	// KHUNTUNI /7 /2025 ()	
516	D-ABLAPL/9017/2025	STATE OF ODISHA BICHITRA HATI VS	AJIT KUMAR MOHANTY VS	// KHUNTUNI /8 /2025 ()	
517	D-ABLAPL/9018/2025	STATE OF ODISHA SANJUKTA PATRA VS	BIKRAM KESHARI RAJ VS	// KHURDA SADAR /57 /2025 ()	
518	D-ABLAPL/9022/2025	STATE OF ODISHA BHAGIRATHI PRADHAN VS	JASHOBANTA DASH VS	// BANAPUR P.S. /80 /2025 ()	
519	D-ABLAPL/9024/2025	STATE OF ODISHA AJOY @ AJAY NAYAK VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202500020
520	D-ABLAPL/9028/2025	STATE OF ODISHA D. PABITRA MOHAN DORA VS	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500083
521	D-ABLAPL/9030/2025	STATE OF ODISHA DAKU PAIKRAY @ SUSANTA PAIKRAY VS	SANJIB KUMAR BHANJADEO VS	// // ()	
		STATE OF ODISHA		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
522	D-ABLAPL/9033/2025	AKSHYA KUMAR MISHRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	GOPALPUR /17 /2025 () //	AOR20250000001C202500008
523	D-ABLAPL/9034/2025	MANAS KUMAR SUBUDHI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //	
524	D-ABLAPL/9038/2025	BULU SA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	TARBHA /317 /2024 () //	
525	D-ABLAPL/9039/2025	BASANTI SAHOO VS STATE OF ODISHA	PRATIK NAYAK VS	NIKIRAI /81 /2025 () //	
526	D-ABLAPL/9043/2025	BABURAM SWAIN VS STATE OF ODISHA	KAUSTUVA MOHANTY VS	KHUNTUNI /56 /2025 () //	
527	D-ABLAPL/9044/2025	MADHU PATSAHANI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /59 /2017 () //	
528	D-ABLAPL/9046/2025	JAKRIDAS GUDIA VS STATE OF ODISHA	S.S.RAY (2) VS	LAHUNIPADA /55 /2025 () //	
529	D-ABLAPL/9047/2025	ASHOK NAYAK VS STATE OF ODISHA	DEBASIS MISHRA VS	PARADEEP /45 /2025 () //	AOR20230001300C202500026
530	D-ABLAPL/9050/2025	MAMATA PANDA VS STATE OF ODISHA	SANJIT MISHRA VS	LAXMISAGAR P.S. /2 /2025 () //	
531	D-ABLAPL/9051/2025	RANGA @ JASBANT PALTASINGH VS STATE OF ODISHA	RAMDAS ACHARY VS	R.UDAYAGIRI /164 /2024 () //	
532	D-ABLAPL/9052/2025	MD. SAHID AFROJ @ AFROZ VS STATE OF ODISHA	SANDEEP RAJ PANDA VS	TELKOI /50 /2025 () //	
533	D-ABLAPL/9053/2025	MD. SAHID AFROJ @ AFROZ	SANDEEP RAJ PANDA	TELKOI /49 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
534	D-ABLAPL/9055/2025	RAMA CHANDRA TARAI	PUSPAMITRA MOHAPATRA	BARANGA /150 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
535	D-ABLAPL/9056/2025	JITU RAM MAHANTA	ANURAG PATI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
536	D-ABLAPL/9070/2025	SITANSHU KUMAR MAHUNTA	PRASANTA KUMAR SAHOO	TUMUSINGA /70 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
537	D-ABLAPL/9072/2025	BHARATI SWAIN	BYOMAKESH TRIPATHY	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
538	D-ABLAPL/9075/2025	NARESH KISAN	PRAMOD RANJAN BEHERA	JHARSUGUDA /27 /2025	AOD20220003518C202500015
		VS	VS	()	
		STATE OF ODISHA		//	
539	D-ABLAPL/9078/2025	BINOD SAHU @ BINOD KUMAR SAHU	AMIT KUMAR NATH	INDUASTRIAL,NISA /103 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
540	D-ABLAPL/9087/2025	MD. IMRAN HOSEN @ MD IMRAN HUSSAIN	SANJIB KUMAR BHANJADEO	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
541	D-ABLAPL/9088/2025	GOUTAM MANGARAJ	MANAS KUMAR CHAND	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
542	D-ABLAPL/9089/2025	BICHITRA KUMAR MOHANTY	MANAS KUMAR CHAND	BEGUNIA P.S. /85 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
543	D-ABLAPL/9090/2025	SUSANTA KUMAR SAHOO	SANJIB KUMAR BHANJADEO	KHURDA P.S. /117 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
544	D-ABLAPL/9091/2025	DULLAMANI PAIKRAY	MANAS KUMAR CHAND	BEGUNIA P.S. /84 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
545	D-ABLAPL/9092/2025	STATE OF ODISHA SHRIKANT BADAJENA VS	SANJIB KUMAR BHANJADEO VS	// INDUSTRIAL ESTATE PS /68 /2025 ()	
546	D-ABLAPL/9093/2025	STATE OF ODISHA HARISHCHANDRA BENTKAR VS	DHANANJAYA MUND VS	// //0 ()	
547	D-ABLAPL/9097/2025	STATE OF ODISHA(VIG.) KASHINATH JENA VS	PRIYA RANJAN MISHRA VS	// NANDIPADA /70 /2025 ()	
548	D-ABLAPL/9099/2025	STATE OF ODISHA RAKESH PATTANAİK VS	BISWABHUSAN DAS VS	// TIRTOL /115 /2025 ()	
549	D-ABLAPL/9101/2025	STATE OF ODISHA ARUN MOHAPATRA @ NILU MOHAPATRA VS	BISWABHUSAN DAS VS	// TIRTOL /93 /2025 ()	
550	D-ABLAPL/9103/2025	STATE OF ODISHA PREETI GOCHHAYAT VS	BYOMAKESH TRIPATHY VS	// //0 ()	
551	D-ABLAPL/9105/2025	STATE OF ODISHA PADMALOCHAN BARIK VS	RAMAKANTA PRADHAN VS	// JAJPUR ROAD /153 /2025 ()	
552	D-ABLAPL/9107/2025	STATE OF ODISHA SATYABRATA SAHOO VS	BYOMAKESH TRIPATHY VS	// //0 ()	
553	D-ABLAPL/9109/2025	STATE OF ODISHA AJAYA KUMAR SENAPATI VS	BYOMAKESH TRIPATHY VS	// //0 ()	
554	D-ABLAPL/9110/2025	STATE OF ODISHA AMIR KUMAR SARU VS	SANGRAM KESHARI ROUT VS	// BORIGUMMA /27 /2025 ()	
555	D-ABLAPL/9111/2025	STATE OF ODISHA RAJESH RANA @ RAJESH KUMAR RANA VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	// BOUDH /146 /2025 () //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
556	D-ABLAPL/9112/2025	SHIBARAM PATRA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /69 /2025 () //	
557	D-ABLAPL/9114/2025	MRUTYUNJAY PARIJA VS STATE OF ODISHA	DEBASNAN DAS VS	CUTTACK SADAR /190 /2025 () //	
558	D-ABLAPL/9115/2025	RAJ KISHORE NAYAK VS STATE OF ODISHA	RAKESH BEHERA VS	BANARAPAL /117 /2025 () //	
559	D-ABLAPL/9118/2025	SEKH ABID HOSSEN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA SADAR /73 /2025 () //	
560	D-ABLAPL/9119/2025	UMESH CHANDRA MOHANTY @ UMESH MOHANTYUSHARANI PATI VS STATE OF ODISHA	VS	SORO /211 /2025 () //	
561	D-ABLAPL/9120/2025	MD. HABIBULLAH VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //	
562	D-ABLAPL/9122/2025	CHANDU @ MD ARIF HUSSAIN VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA P.S. /117 /2025 () //	
563	D-ABLAPL/9123/2025	ILU SAHU VS STATE OF ODISHA	KIRTAN BADHEI VS	/ /0 () //	
564	D-ABLAPL/9125/2025	SURENDRA SOREN VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BETNOTI /66 /2025 () //	
565	D-ABLAPL/9128/2025	HAUN @ SIPUN DAS VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	BANSADA /81 /2025 () //	
566	D-ABLAPL/9130/2025	RAJKISHORE PATTANAYAK VS STATE OF ODISHA	SK. ZAFARULLA VS	GOPALPUR /62 /2025 () //	
567	D-ABLAPL/9133/2025	BHASKAR BISWAL	TARA PRASAD MOHAPATRA	SATYABADI /19 /2025	

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FILING REPORT AS ON :24/03/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
568	D-ABLAPL/9135/2025	VS STATE OF ODISHA SAMIR PATEL	VS PABITRA KUMAR NAYAK	() // JHARSUGUDA SADAR /80 /2025	
569	D-ABLAPL/9136/2025	VS STATE OF ODISHA AMAR RAJAK	VS S.S.RAY (2)	() // BARBIL /62 /2025	
		VS STATE OF ODISHA	VS	() //	

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MISC CASES FILED on :24/03/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA	2/2025
2	D-CMPAT/25/2001 CMPAT/25/2001	ORISSA TEXTILE MILLS MP	AGA	3/2025
3	D-ADMLS/10443/2025 ADMLS/2/2025	ALPHARD MARITIME LTD. MP	SATYA SMRUTI MOHANTY	8/2025
4	D-CRP/11898/2025 CRP/10/2025	VINEET KUMAR LALANI MP	DEBAKANTA MOHANTY	30/2025
5	D-CRP/12009/2025 CRP/ /	NIYALEE MOHARANA MP	JANGYA PRAKASH PARIDA	31/2025
6	D-CRLMP/6888/2025 CRLMP/309/2025	SARASWATI BEHERA MP	KHIROD KUMAR SWAIN	72/2025
7	D-OTAPL/11852/2025 OTAPL/ /	COMMISSIONER OF CUSTOMS (PREVENTIVE) MP	DEBANKANTI SATAPATHY, SR.S.C.GST(CENTRAL TAX AND CUSTOMS)	74/2025
8	D-TRP(C)/12008/2025 TRP(C)/ /	SAPHALA PRADHAN MP	ASHWARIYA DASH	86/2025
9	D-TRP(C)/12030/2025 TRP(C)/ /	MAMATA NAYAK MP	PRATYUSHA NAIDU	87/2025
10	D-SA/57/1987 SA/57/1987	NILAMANI MP	M/S.S.MISRA	112/2025
11	D-CONTC/10947/2025 CONTC/1461/2025	MD. BASIR MP	SUBRAT KUMAR KAR	133/2025
12	D-CONTC/9595/2023 CONTC/9595/2023	SUBUDHI CHANDRA MOHANTY MP		134/2025
13	D-RVWPET/11161/2025 RVWPET/ /	DHRUTIMAYA BEHERA MP	ADV.	139/2025
14	D-RVWPET/11165/2025 RVWPET/ /	DHRUTIMAYA BEHERA MP	ADV.	140/2025
15	D-RVWPET/7527/2025 RVWPET/83/2025	KISHORE BISWAL MP	SHASHI BHUSAN JENA	141/2025
16	D-RPFAM/11853/2025 RPFAM/ /	RABINARAYAN MOHANTA MP	SARADA PRASAD DASH	146/2025
17	D-RPFAM/11235/2025 RPFAM/ /	ANITA PANDA MP	PRONOY MOHANTY	147/2025
18	D-RPFAM/242/2023 RPFAM/242/2023	SANTANU KUMAR PATTANAİK MP	AMITAV TRIPATHY	148/2025
19	D-RPFAM/10643/2025 RPFAM/ /	HIMANSU BAL MP	PABITRA KUMAR NAYAK	149/2025
20	D-MATA/11871/2025 MATA/ /	SATYABADI SAHOO MP	SUSANTA SEKHAR PARIDA	176/2025
21	D-CMAPL/12040/2025 CMAPL/ /	ANUSI SAHOO MP	ARUN KUMAR MISHRA	177/2025
22	D-MATA/10593/2025 MATA/ /	PRATIKSHYA NAYAK @ MAJHI MP	M/S MAHADEV SAHU	177/2025
23	D-CMAPL/630/2022 CMAPL/630/2022	SATYANARAYAN ROUT MP	M/S. MANAS KUMAR CHAND, R.R. MISHRA, A. SAHOO, P.S. DAS, K.N.	178/2025
24	D-MATA/11940/2025 MATA/ /	SAMPATI PADHIARI MP	GANESH PRASAD SAMAL	178/2025
25	D-MATA/11964/2025 MATA/ /	RAKESH SAMAL MP	GOURI KUMAR RATH	179/2025
26	D-MATA/11284/2025	JASMIN DASH	BHABANI SHANKAR MISHRA 3	

	MATA/ /	MP		180/2025
27	D-MATA/11988/2025	LALATENDU PATRA	MANOJ KUMAR MOHANTY (2)	
	MATA/ /	MP		181/2025
28	D-MATA/11117/2025	PRASANTA KUMAR BHUYAN	ASHOK KUMAR BEHERA	
	MATA/111/2025	MP		182/2025
29	D-MATA/54917/2024	ADYASHA DASH	ANUP KUMAR BOSE	
	MATA/30/2025	MP		183/2025
30	D-FAO/11036/2025	D.M., NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		210/2025
31	D-FAO/11985/2025	R.M., ORIENTAL INSURANCE CO. LTD., KHEMPASA	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		211/2025
32	D-FAO/9241/2024	SASMITA SAHOO	SUSANTA KUMAR DASH	
	FAO/61/2024	MP		212/2025
33	D-FAO/1036/2019	M.C. OF BISHNU SABITRI GIRLS HIGH SCHOOL		
	FAO/1036/2019	MP		213/2025
34	D-FAO/1037/2019	M.C. OF PANCHAYAT GIRLS HIGH SCHOOL, SUDARSANPUR		
	FAO/1037/2019	MP		214/2025
35	D-FAO/1038/2019	M.C. OF MALATI DEVI GIRLS HIGH SCHOOL, PADMAPUR		
	FAO/1038/2019	MP		215/2025
36	D-FAO/12163/2025	BASANTA KUMAR BISWAL	SAMEER KUMAR DAS	
	FAO/ /	MP		216/2025
37	D-FAO/12168/2025	MAMATA NAYAK	SAMEER KUMAR DAS	
	FAO/ /	MP		217/2025
38	D-CRLREV/8944/2025	GAGAN BEHERA	JAJATI KISHORE MOHANTY	
	CRLREV/ /	MP		248/2025
39	D-BLAPL/4864/2025	RAMAKANTA MUKHI		
	BLAPL/1804/2025	MP		392/2025
40	D-BLAPL/28402/2024	SADASAN BARIK	SAROJ MOHARANA, MR. SANTANU KUMAR SARANGI	
	BLAPL/9504/2024	MP		393/2025
41	D-BLAPL/7813/2025	JAGABANDHU SAMANTARAY	AKSHAYA KUMAR SAHOO	
	BLAPL/2924/2025	MP		394/2025
42	D-BLAPL/8250/2022	RASHMI RANJAN DASH		
	BLAPL/8250/2022	MP		395/2025
43	D-BLAPL/15799/2024	ABDUL KAYOUN KHAN		
	BLAPL/5428/2024	MP		396/2025
44	D-BLAPL/31252/2024	PRADIP @ PRADEEP BAG	JAYADEBA BEHERA	
	BLAPL/10572/2024	MP		397/2025
45	D-BLAPL/1718/2025	DEEPAK SAMAL		
	BLAPL/774/2025	MP		398/2025
46	D-RSA/11925/2025	MAHENDRA @ SITARAM GOSH	SOUMYA MISHRA	
	RSA/ /	MP		440/2025
47	D-RSA/11925/2025	MAHENDRA @ SITARAM GOSH	SOUMYA MISHRA	
	RSA/ /	MP		441/2025
48	D-RSA/8451/2025	BAIDYANATH MISHRA	JYOTI RANJAN DEO	
	RSA/115/2025	MP		442/2025
49	D-CMP/12014/2025	AJIT KUMAR PATEL	SHIBANI SHANKAR PRADHAN	
	CMP/ /	MP		472/2025
50	D-CMP/12018/2025	BRUNDABAN PARIDA	MAHITOSH SINHA	
	CMP/ /	MP		473/2025
51	D-CMP/349/2020	PREMACHAND NAIK	PRAFULLA KUMAR RATH	
	CMP/349/2020	MP		474/2025
52	D-CMP/349/2020	PREMACHAND NAIK	PRAFULLA KUMAR RATH	
	CMP/349/2020	MP		475/2025
53	D-CMP/349/2020	PREMACHAND NAIK	PRAFULLA KUMAR RATH	
	CMP/349/2020	MP		476/2025
54	D-CMP/12026/2025	KAPILENDRA PARIDA	SOUMYA MISHRA	
	CMP/ /	MP		477/2025
55	D-CMP/12036/2025	DEBADUTTA RAY	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		478/2025
56	D-CMP/12044/2025	ISHADEBA PANI	BASUDEV MISHRA	
	CMP/ /	MP		479/2025
57	D-ABLAPL/8925/2018	TRINATH NAYAK		
	ABLAPL/8925/2018	MP		717/2025

58	D-ABLAPL/3648/2025 ABLAPL/1480/2025	BIKRAMNATH SAHU MP		718/2025
59	D-ABLAPL/2699/2025 ABLAPL/1134/2025	TOFAN @ TOPHAN KUMAR MAHANANDA MP		719/2025
60	D-ABLAPL/3055/2025 ABLAPL/1210/2025	PK SAHU @ PAPUN SAHU MP		720/2025
61	D-ABLAPL/482/2025 ABLAPL/333/2025	PRAMOD BHOI MP		721/2025
62	D-MACA/11872/2025 MACA/ /	SAMEL LAKRA MP	PRADEEP KUMAR MISHRA	807/2025
63	D-MACA/11872/2025 MACA/ /	SAMEL LAKRA MP	PRADEEP KUMAR MISHRA	808/2025
64	D-MACA/11899/2025 MACA/ /	DHANANJAY DAS MP	BISHNU BRATA SINGH	809/2025
65	D-MACA/11899/2025 MACA/ /	DHANANJAY DAS MP	BISHNU BRATA SINGH	810/2025
66	D-MACA/10777/2025 MACA/ /	SAGARIKA BARIK MP	BISHNU BRATA SINGH	811/2025
67	D-MACA/11910/2025 MACA/ /	JAISENA BEHERA MP	SATYABHUSAN DAS	812/2025
68	D-MACA/11910/2025 MACA/ /	JAISENA BEHERA MP	SATYABHUSAN DAS	813/2025
69	D-MACA/7465/2025 MACA/ /	BIMALA SAHU MP	SARAT CHANDRA SWAIN	814/2025
70	D-MACA/11980/2025 MACA/ /	D.M, NATIONAL INSURANCE CO. LTD., CUPRAKANTA KUMAR MAHALI MP		815/2025
71	D-MACA/11980/2025 MACA/ /	D.M, NATIONAL INSURANCE CO. LTD., CUPRAKANTA KUMAR MAHALI MP		816/2025
72	D-MACA/11809/2025 MACA/ /	B.M., IFFCO TOKIO GENERAL INSURANCE CO. LTD., CUPRAKANTA KUMAR MAHALI MP		817/2025
73	D-MACA/444/2023 MACA/444/2023	THD DIVL. MANAGER, T.P. CELL, M/S. NEWINDIA ASSURANCE CO. LTD. MP		818/2025
74	D-MACA/444/2023 MACA/444/2023	THD DIVL. MANAGER, T.P. CELL, M/S. NEWINDIA ASSURANCE CO. LTD. MP		819/2025
75	D-MACA/444/2023 MACA/444/2023	THD DIVL. MANAGER, T.P. CELL, M/S. NEWINDIA ASSURANCE CO. LTD. MP		820/2025
76	D-MACA/12000/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO. LTD., SAMBALPUR ROY MP		821/2025
77	D-MACA/12086/2025 MACA/ /	SR. D.M., UNITED INDIA INSURANCE CO. IRAMESH CHANDRA SAHOO 1 MP		822/2025
78	D-MACA/12086/2025 MACA/ /	SR. D.M., UNITED INDIA INSURANCE CO. IRAMESH CHANDRA SAHOO 1 MP		823/2025
79	D-MACA/12116/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR PRASAD DASH MP		824/2025
80	D-MACA/12116/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR PRASAD DASH MP		825/2025
81	D-MACA/12116/2025 MACA/ /	D.M., ORIENTAL INSURANCE CO.LTD., SAMBALPUR PRASAD DASH MP		826/2025
82	D-MACA/37/2016 MACA/37/2016	BRUNDABATI CHINTADA MP		827/2025
83	D-MACA/12128/2025 MACA/ /	MUNI KERAI MP	PABITRA KUMAR NAYAK	828/2025
84	D-MACA/12128/2025 MACA/ /	MUNI KERAI MP	PABITRA KUMAR NAYAK	829/2025
85	D-MACA/12150/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., KHURD PRATIVA MISHRA MP		830/2025
86	D-MACA/12158/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD.,KHURD PRATIVA MISHRA MP		831/2025
87	D-CRLMC/4207/2025 CRLMC/622/2025	LAKSHMAN ROUT MP	BHOLANATH SAHA	852/2025
88	D-CRLMC/8928/2025 CRLMC/ /	KRUSHNA CHANDRA BEHERA MP	BASUDEV PUJARI	853/2025
89	D-CRLMC/3396/2022	SK.SADAM	GOPAL PRASAD JENA	

	CRLMC/3396/2022	MP		854/2025
90	D-CRLMC/8948/2025 CRLMC/ /	KUNAL PARAMANIK MP	BASUDEV MISHRA	855/2025
91	D-CRLMC/6995/2025 CRLMC/1209/2025	ASWINI MISHRA@ASWINI KUMAR MISHRA MP	KOUSIK ANANDA GURU	856/2025
92	D-CRLMC/6815/2025 CRLMC/1208/2025	NILIMA MISHRA@PATI MP	KOUSIK ANANDA GURU	857/2025
93	D-CRLMC/8976/2025 CRLMC/ /	RABINDRA KUMAR MALLICK MP	ARJUNA CHARANA BEHERA	858/2025
94	D-CRLMC/9000/2025 CRLMC/ /	PRATAP KUMAR MOHAPATRA @ MR.M.P. MP	PRATAP SWAL	859/2025
95	D-CRLMC/7819/2024 CRLMC/880/2024	SK. NAZIM MAHAMMAD MP	PRAMOD KUMAR JENA	860/2025
96	D-CRLMC/4702/2025 CRLMC/679/2025	A.CHANDRA SEKHAR @ CHINU MP		861/2025
97	D-CRLMC/9032/2025 CRLMC/ /	JAGAMOHAN PATRA MP	BIRENDRA KUMAR PARDHI	862/2025
98	D-CRLMC/9054/2025 CRLMC/ /	SANGRAM KUMAR PANDA MP	PUSPAMITRA MOHAPATRA	863/2025
99	D-CRLMC/9069/2025 CRLMC/ /	SAIRENDHRI MAHANTA MP	BHABANI SANKAR DAS	864/2025
100	D-CRLMC/8696/2025 CRLMC/ /	PRASANTA KUMAR SETHY MP	ANSUMAN BHUYAN	865/2025
101	D-CRLMC/9098/2025 CRLMC/ /	BIBEKANANDA SAHOO MP	BIBEKANANDA MAHAPATRA	866/2025
102	D-CRLMC/9100/2025 CRLMC/ /	SANTOSH KUMAR AGRAWAL MP	ANIRUDHA DAS	867/2025
103	D-CRLMC/9102/2025 CRLMC/ /	NAMISH KUMAR YADAV MP	BIJAYA KUMAR RAGADA	868/2025
104	D-CRLA/388/2019 CRLA/388/2019	PRAMOD SAHOO MP		903/2025
105	D-CRLA/7830/2024 CRLA/208/2024	DR. HRUSIKESH TRIPATHY MP	DEVASHIS PANDA	904/2025
106	D-CRLA/8955/2025 CRLA/ /	RAGHU @ RAGHUNATH JANI MP	ARIJEET MISHRA	905/2025
107	D-CRLA/8955/2025 CRLA/ /	RAGHU @ RAGHUNATH JANI MP	ARIJEET MISHRA	906/2025
108	D-CRLA/8955/2025 CRLA/ /	RAGHU @ RAGHUNATH JANI MP	ARIJEET MISHRA	907/2025
109	D-CRLA/8984/2025 CRLA/ /	SURESH CHANDRA PARDHAN MP	AJAYA KUMAR BARAL	908/2025
110	D-CRLA/8984/2025 CRLA/ /	SURESH CHANDRA PARDHAN MP	AJAYA KUMAR BARAL	909/2025
111	D-CRLA/9004/2025 CRLA/ /	BRAHMA@JASOBANTA MOHANTY MP	JAGABANDHU SAHU	910/2025
112	D-CRLA/9004/2025 CRLA/ /	BRAHMA@JASOBANTA MOHANTY MP	JAGABANDHU SAHU	911/2025
113	D-CRLA/9013/2025 CRLA/ /	DEEPAK RANJAN DASH MP	JAGABANDHU SAHU	912/2025
114	D-CRLA/9013/2025 CRLA/ /	DEEPAK RANJAN DASH MP	JAGABANDHU SAHU	913/2025
115	D-CRLA/508/2022 CRLA/508/2022	SANTOSH KUMAR PALEI MP	M/S MANAS KUMAR CHAND, R.R.MISHRA, A.K.SAHOO, K.N.PANDA	914/2025
116	D-CRLA/9073/2025 CRLA/ /	PANKAJ NAYAK MP	SANGRAM KESHARI ROUT	915/2025
117	D-CRLA/9073/2025 CRLA/ /	PANKAJ NAYAK MP	SANGRAM KESHARI ROUT	916/2025
118	D-CRLA/9086/2025 CRLA/ /	MANOJ KUMAR NAYAK MP	BIDYUTLATA MOHANTY	917/2025
119	D-CRLA/9086/2025 CRLA/ /	MANOJ KUMAR NAYAK MP	BIDYUTLATA MOHANTY	918/2025
120	D-WA/1191/2022 WA/1191/2022	THE D.G. AND I.G. OF POLICE, ODISHA MP	AMIYA KUMAR MISHRA, AGA	1657/2025

121	D-WA/12055/2025 WA/ /	NATIONAL HEALTH MISSION,ODISHA MP	RAMDAS ACHARY	1658/2025
122	D-WA/12055/2025 WA/ /	NATIONAL HEALTH MISSION,ODISHA MP	RAMDAS ACHARY	1659/2025
123	D-WA/12055/2025 WA/ /	NATIONAL HEALTH MISSION,ODISHA MP	RAMDAS ACHARY	1660/2025
124	D-WA/11991/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	1661/2025
125	D-WA/11991/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	1662/2025
126	D-WA/12059/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY,A.G.A	1663/2025
127	D-WA/12059/2025 WA/ /	STATE OF ODISHA MP	GAUTAM TRIPATHY,A.G.A	1664/2025
128	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1665/2025
129	D-WA/11996/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK, A.S.C.	1666/2025
130	D-WA/11996/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK, A.S.C.	1667/2025
131	D-WA/12121/2025 WA/ /	CHIEF ENGINEER(CIVIL),BSNL, KHURDA MP	PRAKASH RANJAN BARIK	1668/2025
132	D-WA/12121/2025 WA/ /	CHIEF ENGINEER(CIVIL),BSNL, KHURDA MP	PRAKASH RANJAN BARIK	1669/2025
133	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1670/2025
134	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1671/2025
135	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1672/2025
136	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1673/2025
137	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1674/2025
138	D-WA/25635/2024 WA/1697/2024	STATE OF ODISHA MP	SAMRESH JENA,A.S.C	1675/2025
139	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1676/2025
140	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1677/2025
141	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1678/2025
142	D-WA/6445/2024 WA/197/2024	STATE OF ODISHA MP	SAROJ KANTA SAMAL,A.G.A	1679/2025
143	D-WA/12023/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	1680/2025
144	D-WA/12023/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	1681/2025
145	D-WA/12023/2025 WA/ /	STATE OF ODISHA MP	SANJAY RATH, A.G.A.	1682/2025
146	D-WA/12080/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	1683/2025
147	D-WA/12080/2025 WA/ /	STATE OF ODISHA MP	SACHIDANANDA NAYAK,A.S.C	1684/2025
148	D-WA/12095/2025 WA/ /	STATE OF ODISHA MP	CHADRAKANTA PRADHAN,A.G.A	1685/2025
149	D-WA/12095/2025 WA/ /	STATE OF ODISHA MP	CHADRAKANTA PRADHAN,A.G.A	1686/2025
150	D-WA/12095/2025 WA/ /	STATE OF ODISHA MP	CHADRAKANTA PRADHAN,A.G.A	1687/2025
151	D-WP(C)/11860/2025 WP(C)/8502/2025	ASHOK KUMAR GOYAL @ AGRAWAL MP	SUSHANTA KUMAR PRADHAN	4898/2025
152	D-WP(C)/11859/2025	JADABA CHANDRA @ JADABA SAHU	SRIKAR KUMAR RATH	

	WP(C)/8584/2025	MP		4899/2025
153	D-WP(C)/11821/2025 WP(C)/8513/2025	DILLIP KUMAR MISHRA MP	BUDHADEV ROUTRAY	4900/2025
154	D-WP(C)/11862/2025 WP(C)/8546/2025	NIHAR RANJAN RANASINGH MP	MANOJA KUMAR KHUNTIA	4901/2025
155	D-WP(C)/10288/2025 WP(C)/7586/2025	SUBHASINI DASH MP	PRITAM KUMAR MOHANTY	4902/2025
156	D-WP(C)/11869/2025 WP(C)/ /	M/S. SEVEN STARS INTELLIGENT SECURITY MP	ARUN KUMAR BISHRYAK	4903/2025
157	D-WP(C)/11874/2025 WP(C)/ /	PADMAN NAIK MP	TUSAR KUMAR MISHRA	4904/2025
158	D-WP(C)/42714/2023 WP(C)/42714/2023	RAJENDRA KUMAR SWAIN MP		4905/2025
159	D-WP(C)/1075/2025 WP(C)/1117/2025	MANISHA PRUSTY MP		4906/2025
160	D-WP(C)/11870/2025 WP(C)/8483/2025	SABUDDIN SAHA MP	RAJJEET ROY	4907/2025
161	D-WP(C)/11891/2025 WP(C)/ /	M/S HIMMAT SELF HELP GROUP MP	AMITAV DAS	4908/2025
162	D-WP(C)/11892/2025 WP(C)/ /	M/S PRANATI TRADERS, CHAMPABANI PA MP	ANITA KUMAR DUTTA	4909/2025
163	D-WP(C)/11858/2025 WP(C)/ /	CHINTADA VENKAT RAO MP	SOUBHAGYA KUMAR DASH	4910/2025
164	D-WP(C)/11867/2025 WP(C)/ /	PURUSOTTAM PRADHAN MP	DEBASHISHA HOTA	4911/2025
165	D-WP(C)/45175/2024 WP(C)/26641/2024	KALINGA EYE HOSPITAL, DHENKANAL MP	DR. BINODA KUMAR MISHRA	4912/2025
166	D-WP(C)/11901/2025 WP(C)/8510/2025	ABANI KUMAR PATRA MP	SWAGAT KUMAR SAHU	4913/2025
167	D-WP(C)/780/2016 WP(C)/780/2016	M/S.JAYASHREE CHEMICALS LTD. MP	RAMESH SAHOO	4914/2025
168	D-WP(C)/11916/2025 WP(C)/ /	M/S. KISHORE PRASAD BIJAY PRASAD AN MP	ARUN KUMAR PATRA	4915/2025
169	D-WP(C)/11915/2025 WP(C)/ /	BINDU SAGAR DASH MP	ARUN KUMAR PATRA	4916/2025
170	D-WP(C)/11907/2025 WP(C)/8497/2025	SHIVOM MINERALS LIMITED, ROURKELALALITENDU MP	MISHRA	4917/2025
171	D-WP(C)/14806/2007 WP(C)/14806/2007	DAYA DEBI MP	M/S.S.P.MISRA	4918/2025
172	D-WP(C)/11918/2025 WP(C)/ /	BALKISHROE PRASAD JAISWAL MP	ARUN KUMAR PATRA	4919/2025
173	D-WP(C)/11920/2025 WP(C)/ /	PRADEEP KUMAR AGARWAL MP	ARUN KUMAR PATRA	4920/2025
174	D-WP(C)/11923/2025 WP(C)/ /	BIJAY KUMAR PERUA MP	ARUN KUMAR PATRA	4921/2025
175	D-WP(C)/11922/2025 WP(C)/ /	NALINI KANTA MOHANTY MP	ARUN KUMAR PATRA	4922/2025
176	D-WP(C)/11928/2025 WP(C)/ /	RAJENDRA PRASAD JAISWAL MP	ARUN KUMAR PATRA	4923/2025
177	D-WP(C)/11523/2025 WP(C)/8468/2025	PARSHURAM BEURA MP		4923/2025
178	D-WP(C)/11952/2025 WP(C)/ /	M/S JAI JAGANNATH ENTERPRISES MP	BHABANI PRASAD MOHANTY	4924/2025
179	D-WP(C)/11930/2025 WP(C)/ /	SIBA PRASAD MISHRA MP	NIRANJAN NAYAK	4924/2025
180	D-WP(C)/11932/2025 WP(C)/ /	BIJAY KUMAR LENKA MP	NIRANJAN NAYAK	4925/2025
181	D-WP(C)/11953/2025 WP(C)/ /	MOHAMMED SHAMIM MP	KOUSIK ANANDA GURU	4925/2025
182	D-WP(C)/9070/2019 WP(C)/9070/2019	SURESH KU.PRADHAN MP	M/S.SATYABRATA MOHANTY	4926/2025
183	D-WP(C)/11954/2025 WP(C)/8574/2025	NIRAKAR MISHRA MP	AKSHAYA KUMAR JENA	4926/2025

184	D-WP(C)/8598/2025 WP(C)/6403/2025	JITENDRA THAKUR MP	SUDEEP KUMAR SARANGI	4927/2025
185	D-WP(C)/11936/2025 WP(C)/8541/2025	GOURANGA CHARAN MALLICK MP	ATUL TRIPATHY	4927/2025
186	D-WP(C)/11938/2025 WP(C)/8583/2025	M/S ARJJAB TECHNOLOGIES,JAJAPUR MP	ADHIRAJ MOHANTY	4928/2025
187	D-WP(C)/11957/2025 WP(C)/ /	HALADHAR NIAL MP	ARJUNA CHARANA BEHERA	4928/2025
188	D-WP(C)/5842/2025 WP(C)/4527/2025	SANTOSH KUMAR SWAIN MP	BISWABIHARI MOHANTY	4929/2025
189	D-WP(C)/11959/2025 WP(C)/ /	PARIKHITA MAHAL MP	ARJUNA CHARANA BEHERA	4929/2025
190	D-WP(C)/11942/2025 WP(C)/8548/2025	BRAJABANDHU KHATUA MP	ATUL TRIPATHY	4930/2025
191	D-WP(C)/11962/2025 WP(C)/8581/2025	AMIYA KUMAR DAS MP	AKSHAYA KUMAR JENA	4930/2025
192	D-WP(C)/11967/2025 WP(C)/8549/2025	T.SRIDEVI PATRA MP	SURAJ MOHANTY	4931/2025
193	D-WP(C)/11944/2025 WP(C)/8542/2025	JIGYANSA MOHANTY MP	ATUL TRIPATHY	4931/2025
194	D-WP(C)/17431/2024 WP(C)/9818/2024	SUBRAT KUMAR SARKAR MP	GOPAL KRUSHNA MOHANTY	4932/2025
195	D-WP(C)/11969/2025 WP(C)/8547/2025	NARASINGH PATRA MP	SURAJ MOHANTY	4932/2025
196	D-WP(C)/11946/2025 WP(C)/8561/2025	SURA PRASAD BARIK MP	SUJATA JENA	4933/2025
197	D-WP(C)/11971/2025 WP(C)/ /	DANDAPANI BEHERA MP	NIRA SUNDAR PANDA	4933/2025
198	D-WP(C)/11975/2025 WP(C)/8565/2025	SHANKAR SAWADIA MP	AMIT PRASAD BOSE	4934/2025
199	D-WP(C)/11976/2025 WP(C)/8568/2025	ANUP KUMAR AGARWAL MP	AMIT PRASAD BOSE	4935/2025
200	D-WP(C)/11979/2025 WP(C)/ /	KUNTALA MAJHI MP	DR. SIMANCHALLA RANJIT	4936/2025
201	D-WP(C)/11981/2025 WP(C)/8569/2025	RAMESH KUMAR DHANUKA MP	AMIT PRASAD BOSE	4937/2025
202	D-WP(C)/11989/2025 WP(C)/8573/2025	NETRANANDA BEHERA MP	LAXMIKANTA MOHANTY	4938/2025
203	D-WP(C)/11990/2025 WP(C)/ /	TRINATH JENA MP	BHABANI PRASAD MOHANTY	4939/2025
204	D-WP(C)/11984/2025 WP(C)/8580/2025	PURNACHANDRA SAHU MP	KULDEEP MOHANTY	4940/2025
205	D-WP(C)/54167/2024 WP(C)/1027/2025	DILLIP KUMAR CHOUDHURY MP	KHIROD KUMAR SWAIN	4941/2025
206	D-WP(C)/54167/2024 WP(C)/1027/2025	DILLIP KUMAR CHOUDHURY MP	KHIROD KUMAR SWAIN	4943/2025
207	D-WP(C)/11997/2025 WP(C)/ /	M/S BISWONATH SELF HELP GROUP., BHADRAK MP	ASOK MOHANTY	4944/2025
208	D-WP(C)/11998/2025 WP(C)/ /	M/S. MINARA SELF HELP GROUP, BHADR MP	ASOK MOHANTY	4945/2025
209	D-WP(C)/12002/2025 WP(C)/ /	JYOTIRMA YEE PRADHAN MP	SUSANTA KUMAR MISHRA	4946/2025
210	D-WP(C)/8937/2025 WP(C)/6661/2025	SABITA PRADHAN MP	MANOJA KUMAR KHUNTIA	4947/2025
211	D-WP(C)/8937/2025 WP(C)/6661/2025	SABITA PRADHAN MP	NIHAL RATH	4948/2025
212	D-WP(C)/6392/2025 WP(C)/4928/2025	KADAMBARI TRIPATHY MP	MANOJA KUMAR KHUNTIA	4949/2025
213	D-WP(C)/6392/2025 WP(C)/4928/2025	KADAMBARI TRIPATHY MP	NIHAL RATH	4950/2025
214	D-WP(C)/8934/2025 WP(C)/6660/2025	NAMITA PARIDA MP	MANOJA KUMAR KHUNTIA	4951/2025
215	D-WP(C)/8934/2025	NAMITA PARIDA	NIHAL RATH	

	WP(C)/6660/2025	MP		4952/2025
216	D-WP(C)/22236/2016 WP(C)/22236/2016	SURENDRA PRUSTI MP	PRATYASISH MOHANTY	4953/2025
217	D-WP(C)/22236/2016 WP(C)/22236/2016	SURENDRA PRUSTI MP	MR.J.P.BEHERA, (PRATYASIS MOHANTY)	4954/2025
218	D-WP(C)/10901/2025 WP(C)/7922/2025	TRILOCHAN DAS MP		4955/2025
219	D-WP(C)/7367/2024 WP(C)/4068/2024	PRASANTA KUMAR SAHOO MP		4956/2025
220	D-WP(C)/12019/2025 WP(C)/ /	HEMANTA KUMAR MOHANTY MP	KISHORE KUMAR MISHRA	4957/2025
221	D-WP(C)/12024/2025 WP(C)/ /	BASANTA KUMAR NAYAK MP	SAMARENDRA BAHADUR	4958/2025
222	D-WP(C)/12028/2025 WP(C)/ /	BHAGYARATHI PRUSTY MP	SUBHANKAR ROUT	4959/2025
223	D-WP(C)/28351/2021 WP(C)/28351/2021	DILLIP KUMAR MISHRA MP	MANORANJAN MISHRA	4960/2025
224	D-WP(C)/12034/2025 WP(C)/ /	MADHUCHHANDA BEHERA MP	SANGRAM KUMAR SINGH	4961/2025
225	D-WP(C)/12037/2025 WP(C)/ /	TRINATH JENA MP	BHABANI PRASAD MOHANTY	4962/2025
226	D-WP(C)/12043/2025 WP(C)/ /	UPAMA MAHARATHA MP	SANGRAM KUMAR SINGH	4963/2025
227	D-WP(C)/2599/2025 WP(C)/2489/2025	HARBINDAR SINGH DEENGRA MP	RANJAN KUMAR NAYAK	4964/2025
228	D-WP(C)/8941/2025 WP(C)/6663/2025	DIBYAJYOTI PANDA MP	MANOJA KUMAR KHUNTIA	4965/2025
229	D-WP(C)/8941/2025 WP(C)/6663/2025	DIBYAJYOTI PANDA MP	NIHAL RATH	4966/2025
230	D-WP(C)/8942/2025 WP(C)/6687/2025	JYOTSNARANI SUBUDHI MP	MANOJA KUMAR KHUNTIA	4967/2025
231	D-WP(C)/8942/2025 WP(C)/6687/2025	JYOTSNARANI SUBUDHI MP	NIHAL RATH	4968/2025
232	D-WP(C)/8947/2025 WP(C)/6691/2025	NIRUPAMA MOHAPATRA MP	MANOJA KUMAR KHUNTIA	4969/2025
233	D-WP(C)/8947/2025 WP(C)/6691/2025	NIRUPAMA MOHAPATRA MP	NIHAL RATH	4970/2025
234	D-WP(C)/12038/2025 WP(C)/ /	M/S. SUBHASHIS SAHU MP	KSHIROD KUMAR SAHOO	4971/2025
235	D-WP(C)/9986/2025 WP(C)/7129/2025	SUJATA MISHRA MP	MANOJA KUMAR KHUNTIA	4972/2025
236	D-WP(C)/9986/2025 WP(C)/7129/2025	SUJATA MISHRA MP	LAXMIKANTA MOHANTY	4973/2025
237	D-WP(C)/278/2007 WP(C)/278/2007	DHOI SAHU MP	M/S.PRADIPTA MOHANTY	4974/2025
238	D-WP(C)/12051/2025 WP(C)/ /	RAJIB MOHANTY MP	ALOK KUMAR PANDA	4975/2025
239	D-WP(C)/12056/2025 WP(C)/ /	DAMBODAR SAHU MP	KUNAL KUMAR SWAIN	4976/2025
240	D-WP(C)/16136/2020 WP(C)/16136/2020	SANTOSH KUMAR SWAIN MP	B.B.SWAIN	4977/2025
241	D-WP(C)/12058/2025 WP(C)/ /	CHITRASEN SINGH MP	ALOK KUMAR PANDA	4978/2025
242	D-WP(C)/11769/2025 WP(C)/ /	SANAT KUMAR JENA MP	DEEPAK RANJAN PARIDA	4979/2025
243	D-WP(C)/12065/2025 WP(C)/ /	DHANANJAY BADHAI MP	RUDRA NARAYAN PARIJA	4980/2025
244	D-WP(C)/12066/2025 WP(C)/ /	KUMUTI MANDI MP	SIDHARTHA MISHRA	4981/2025
245	D-WP(C)/22523/2014 WP(C)/22523/2014	M/S BHUSHAN POWER andS MP	M/S.SATYAJIT MOHANTY	4982/2025
246	D-WP(C)/22431/2014 WP(C)/22431/2014	M/S.ACTION ISPAT and MP	M/S.G.N.MISHRA	4983/2025

247	D-WP(C)/23373/2014 WP(C)/23373/2014	M/S.SMC POWER GENERA MP	M/S.ADITYA N.DAS	4984/2025
248	D-WP(C)/24658/2014 WP(C)/24658/2014	M/S.SESA STERLITE EN MP	M/S.SARADA P.SARANGI	4985/2025
249	D-WP(C)/12039/2025 WP(C)/ /	M/S. TRIDEV TYRES MP	CHITRASEN PARIDA	4986/2025
250	D-WP(C)/24659/2014 WP(C)/24659/2014	HINDALCO INDUSTRIES MP	M/S.SARADA P.SARANGI	4987/2025
251	D-WP(C)/12068/2025 WP(C)/ /	RAGHUNATH GOCHIKAR MP	ASOK MOHANTY	4988/2025
252	D-WP(C)/12069/2025 WP(C)/ /	TRINATH JENA MP	BHABANI PRASAD MOHANTY	4989/2025
253	D-WP(C)/12074/2025 WP(C)/ /	GANESH KUMAR MAHAKUD MP	UPENDRA KUMAR SAMAL	4990/2025
254	D-WP(C)/54304/2024 WP(C)/1359/2025	UNION OF INDIA MP	PRASANNA KUMAR PARHI	4991/2025
255	D-WP(C)/12082/2025 WP(C)/ /	SUJATA SAHOO MP	PRABHU PRASAD MOHANTY	4992/2025
256	D-WP(C)/39180/2023 WP(C)/39180/2023	M/S TATA STEEL LTD., DHENKANAL MP	ADITYA MISHRA	4993/2025
257	D-WP(C)/11623/2025 WP(C)/8475/2025	M/S. MAA BASULAI WOMEN S.H.G., BHADRAK MP	RABINDRA KUMAR PATEL	4994/2025
258	D-WP(C)/11624/2025 WP(C)/8484/2025	M/S MAA BASULAI WOMEN SELF HELP GROUP, BHADRAK MP	RABINDRA KUMAR PATEL	4995/2025
259	D-WP(C)/12085/2025 WP(C)/ /	RABINDRANATH SAHOO MP	JANA KALYAN DAS	4996/2025
260	D-WP(C)/12087/2025 WP(C)/ /	PADMABATI MAJHI @ BHOI MP	BISWABIHARI MOHANTY	4997/2025
261	D-WP(C)/12088/2025 WP(C)/ /	SURAJ KUMAR SAHU MP	ARUN KUMAR PATRA	4998/2025
262	D-WP(C)/12092/2025 WP(C)/ /	ISWAR SAHU MP	SAILABALA JENA	4999/2025
263	D-WP(C)/5575/2025 WP(C)/4444/2025	AJAYA KUMAR PARIDA MP	JAJATI KESHARI KHUNTIA	5000/2025
264	D-WP(C)/12097/2025 WP(C)/ /	SURESH CHANDRA SAHOO MP	MANAS KUMAR CHAND	5001/2025
265	D-WP(C)/12101/2025 WP(C)/ /	M/S. SIVANI GANANATYA, CUTTACK MP	ASHISH KUMAR SAMAL	5002/2025
266	D-WP(C)/12104/2025 WP(C)/ /	TAPAN KUANR MP	SUBHADUTTA ROURAY	5003/2025
267	D-WP(C)/52411/2024 WP(C)/32534/2024	VESAJ LIMITED, SUNDARGARH MP	BHUMIKA CHOUKSEY	5004/2025
268	D-WP(C)/12060/2025 WP(C)/ /	M/S. SURESH SUBUDHI MP	KSHIROD KUMAR SAHOO	5005/2025
269	D-WP(C)/54775/2024 WP(C)/33338/2024	RAMA KRUSHNA SAHU MP	SWADHIN KESARI SINGH	5006/2025
270	D-WP(C)/12118/2025 WP(C)/ /	PRATAP SUBUDHI MP	BIBHUTI BHUSAN MISHRA	5007/2025
271	D-WP(C)/12122/2025 WP(C)/ /	MOHAMMAD ARIF NAGARIA MP	HIMANSU SEKHAR SATAPATHY	5008/2025
272	D-WP(C)/29211/2023 WP(C)/29211/2023	PRIYA RANJAN BEHERA MP	SAMEER KUMAR DAS	5009/2025
273	D-WP(C)/3476/2025 WP(C)/2819/2025	ARATI GADANAYAK MP		5010/2025
274	D-WP(C)/23947/2024 WP(C)/13778/2024	M/S KAMDHENU TRADING CO., RAIPUR MP	MANAS KUMAR CHAND	5011/2025
275	D-WP(C)/12133/2025 WP(C)/ /	INDUPUR PRIMARY AGRICULTURAL COOPERATIVE SOCIETY, KENDRAPARA MP		5012/2025
276	D-WP(C)/12135/2025 WP(C)/ /	SK.SOHAIB AKTAR ALI MP	SUKANTA KUMAR NAYAK (2)	5013/2025
277	D-WP(C)/11425/2025 WP(C)/8284/2025	PROF.DR.SURJYA NARAYAN TRIPATHY MP	RABINDRA KUMAR MISHRA	5014/2025
278	D-WP(C)/12145/2025	MANMATH NATH	SUBHADUTTA ROURAY	

	WP(C)/ /	MP		5015/2025
279	D-WP(C)/12147/2025	MOTIRAM SAHU	SIDHARTHA DAS	
	WP(C)/ /	MP		5016/2025
280	D-WP(C)/12094/2025	JITENDRA SINGH @ JITENDRA KISHORE	SWAPNA KUMAR PARIDA 2	
	WP(C)/ /	MP		5017/2025
281	D-WP(C)/12164/2025	M/S. BHAVANI ERCTORS PVT LTD., KEREKA	KAJAL SAHOO	
	WP(C)/ /	MP		5018/2025
282	D-WP(C)/12186/2025	CHANDRASEKHAR SAHOO	SHASHI BHUSAN JENA	
	WP(C)/ /	MP		5019/2025
283	D-WP(C)/12191/2025	BAGADU LAKSHMI PATHI	SWAPNA KUMAR OJHA	
	WP(C)/ /	MP		5020/2025